



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

**HONOURABLE THE CHIEF JUSTICE
HONOURABLE MR. JUSTICE KAUSHIK GOSWAMI**

COURT NO: 1

[DIVISION BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR ORDERS -				
1	PIL/30/2023 FIXED	WE FOR GUWAHATI FOUNDATION AND 2 ORS. Versus THE STATE OF ASSAM AND 23 ORS.	MS. SUDAKSHINA K. MS. D GHOSH	SC, ELEM. EDU MR. T J MAHANTA (r-18) GA, ASSAM MR. P P BARUAH (R-17) MRS. R S CHOWDHURY (R 14, 23, 25) MR. A BHATTACHARYA(R-21) MR. R SARMA (R-17) MR. U K BARMAN (r-23) MR. S P CHOUDHURY (R-11) MR. P P DUTTA MRS S BARUAH(R-12) MS. K MALAKAR(R-21) MRS. K BARPUZARI(R-12) MR. A CHAMUAH (R-12) MR D J DAS R SARMAH (R-16) MR J BORAH (R-16) MR H ALI (r-23) MR. M A I HUSSAIN (R-22) MR. K KAKOTI (R-16) MR. K P PATHAK (r-19) MS G DAS (R 14, 23, 25) MR. S D ROY (R-12) MR. R KONWAR (r-23) MS S DAS (r-10) MR T GOGOI (r-18) MR T DAS (R 14, 23, 25) MR K BISWAKARMA (R-11) MR BHARGAV DAS (r-19) MR ARINDAM BARUAH (r-19) MS P SARMA (r-18) MR. S. J. SARKAR (R-11) MR B YADAV (r-10) SC, SEC. EDU. SC, SSA
2	I.A.(Civil)/1524/2024 IN WA/358/2023 (D/O) in Review.Pet./5416/2024	RANJAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS.	MR H BETALA	GA, ASSAM SC, APSC

	WITH Review.Pet./5416/2024 (Filing Number)	DR RANJAN SINGHA Versus THE STATE OF ASSAM AND 5 ORS	MR H BETALA	
- FOR FRESH ADMISSION WITH STAY/BAIL -				
3	WA/312/2024	DHARANI DHAR KALITA Versus UNION OF INDIA AND 6 ORS	MR. A K PURKAYASTHA MR. S SHARMA MS P YADAV B RONGHANGPI	MS. B SARMA (CGC)
4	WA/363/2024	M/S ALI BROTHERS AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. P BORA MR B SHARMA MR B SHARMA MR S SHARMA	MR. L N DIHINGIA MS N K DEVI MR N ANIX SINGH FOR CAVEATOR SC, I O C
5	WP(C)/5280/2024	NABAJYOTI BORA AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR M RANA MD M HOQUE	SC, APSC MR. D J DAS (R-4) DY.S.G.I. SC, TRANSPORT DEPARTMENT, ASSAM
6	WP(C)/6253/2024	LACHIT NATH Versus THE UNION OF INDIA AND 13 ORS	MR. J P DAS MS D DAS	DY.S.G.I.
7	WP(C)/6594/2024	ASSAM CHAH KARMACHARI SANGHA Versus THE STATE OF ASSAM AND ANR	MR. K N CHOUDHURY MR. S CHAKRABORTY	GA, ASSAM
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
8	PIL(Suo Moto)/9/2018	XX XX XX Versus THE STATE OF ASSAM	MR H K DAS(SC, GHC)	GA ,ASSAM
9	Cus.Ref./3/2024 FIXED	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN	MR. S C KEYAL	MS S S ZIA
	WITH I.A.(Civil)/1839/2024 in Cus.Ref./3/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SAHIB JAIN	MR. S C KEYAL	MS S S ZIA
10	WITH Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN	MR. S C KEYAL	MS S S ZIA
	WITH I.A.(Civil)/1941/2024 in Cus.Ref./4/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI ANIL KUMAR JAIN	MR. S C KEYAL	MS S S ZIA
11	WITH Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SRI PRASANTA SAHA	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MS S S ZIA K BHARALI
	WITH I.A.(Civil)/2015/2024 in Cus.Ref./5/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus PRASANTA SAHA	SUBHASH CHANDRA KEYAL	
12	WITH Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK MR. S HAZARIKA K BHARALI

	WITH I.A.(Civil)/2041/2024 in Cus.Ref./6/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. RENU THAPAR	MR. S C KEYAL	
13	WITH Cus.Ref./7/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH	MR. S C KEYAL	PIYUSH KUMAR MR B KAUSHIK K BHARALI
	WITH I.A.(Civil)/2042/2024 in Cus.Ref./7/2024) COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. KAMALESH	MR. S C KEYAL	
14	WITH Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI. PINKI	MR. S C KEYAL	
	WITH I.A.(Civil)/2551/2024 in Cus.Ref./9/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PINKI	MR. S C KEYAL	
15	WITH Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMT. PARAMJEET KAUR	MR. S C KEYAL	K BHARALI
	WITH I.A.(Civil)/2670/2024 in Cus.Ref./10/2024	COMMISSIONER OF CUSTOMS (PREVENTIVE) Versus SMTI PARAMJEET KAUR	MR. S C KEYAL	
16	PIL/30/2024	REETAM SINGH Versus THE STATE OF ASSAM AND 4 ORS	MR R SINGH PETITIONER IN PERSON	GA, ASSAM MR D DEKA(R-2) SC, GHC
17	PIL/60/2024 FIXED	SABDA RAM RABHA Versus THE UNION OF INDIA AND 8 ORS	MR P BHARDWAJ MS. B DEVI T CHAKMA	GA, ASSAM DY.S.G.I. GA, AP GA, NAGALAND GA, MIZORAM
18	WA/204/2024	THE STATE BANK OF INDIA AND 3 ORS Versus PARESH CHANDRA DEKA AND 8 ORS	MR K DAS	MR. D DAS SR. ADV(R-7,8) GA, ASSAM MR. Y S MANNAN (R-1) MR. C K NATH(R-1) MR. P HAZARIKA(R-6) MR. H S BORAH (R-6) MR K TALUKDAR(R-7,8) DY.S.G.I. MS R BEGAM(R-1)
19	WA/220/2024	THE GAUHATI HIGH COURT AND 2 ORS Versus HASNINE ALAM AND 3 ORS	MR H K DAS	SC, AG (A AND E) MS. D GHOSH (P-1) MS N DEKA (P-1) MS H BETALA (P-1) MS A HUSSAIN (P-1) MR I CHAKMA (P-1) MR. S. K. CHAKMA (P-1) MR A.K. HAJONG (P-1) SC, FINANCE
20	WA/283/2024 CAVT. NO.07092/024,	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR

	WITH I.A.(Civil)/2491/2024 in WA/283/2024	NUMALIGARH REFINERY LTD AND 3 ORS Versus DIGANTA HALOI	MR. U HAZARIKA MR. N DEKA MR. M GOGOI MR S BAISHYA	MR. P MAHANTA MS C DAS FOR CAVEATOR
21	WA/301/2024	ABDUL KADER Versus THE STATE OF ASSAM AND 3 ORS	MR B M DEKA MS D MAHANTA S YESMIN MR D MEDHI	SC, PWD
22	WA/318/2024	PURBATTAR UDYOG HANDICRAFT CO OPERATIVE SOCIETIES LTD Versus THE STATE OF ASSAM AND 5 ORS	MR.J I BORBHUIYA MR.L MOHAN MRS.K H CHOUDHURY MR A HOSSAIN SMTI H DEVI	GA, ASSAM SC, REVENUE SC, G M D A
23	WP(C)/4675/2024	DWIJENDRA NATH SARMAH AND 11 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA MR. S SUTRADHAR J.P. BARUAH	SC, SEC. EDU.
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
24	WP(C)/6340/2023 WITH TWO LCR FILES	UNION OF INDIA AND 5 ORS. Versus SRI RAHIM UDDIN BARBHUIYA	MR. B CHAKRAVARTY SC, C.G.C.	DR G J SHARMA MR S NATH
25	PIL/31/2024	ANANTA SMITH AND 2 ORS Versus THE STATE OF ASSAM AND 14 ORS	MR. R B PHOOKAN R SARMAH MS M KAKOTY MR K J HAZARIKA	GA, ASSAM MR. R DUBEY (R-9,11) MR. B D DEKA (R-12) MS. A B KAYASTHA (R-9,11) MR. A N I HUSSAIN (R-9,11) MR. M DAS (R-12) N R SURANA (R13) N R SURANA (R13) MR A BHATRA (R-12) SC, REVENUE
HEARING				
26	C.Ex.App./9/2019	PURBANACHAL CEMENT LIMITED Versus THE COMMISSIONER CENTRAL EXCISE AND SERVICE TAX	MR. D SARAF	MR. S C KEYAL ASSTT.S.G.I.
27	WA/353/2022 CAVT. NO.11912/022, FIXED	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
	WITH I.A.(Civil)/3281/2022 in WA/353/2022	MUSSTT. SOFIKA HUSSAIN ARA BEGUM @ SOFIKA BEGUM AND ANR. Versus THE ADDL DEPUTY COMMISSIONER AND 3 ORS.	MR. SAILENDRA DEKA MR. B DUTTA MS. J BORO MR J DAS	GA, ASSAM MS. S G BARUAH FOR CAVEATOR
28	WA/264/2023	KRISHNA BHARALI Versus THE STATE OF ASSAM AND 4 ORS. B	MR. A CHETRY MR B KAUSHIK MR. S HAZARIKA	GA, ASSAM(R 1&4) SC, EXCISE DEPTT.
29	WA/378/2023	CHAIRMAN AND MANAGING DIRECTOR GAIL (INDIA) LTD. AND ANR. Versus MD. MASTOPHA AHMED AND 3 ORS. B	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	MR. M K CHOUDHURY (r-1) MR. A BARKATAKI (r-1) MR. I H SAIKIA (R-4) MR. B BORAH (R-4) MR. K KALITA (R-4) MR P BHARDWAJ (r-1) MR. M SARMA (r-1) MR. M R CHOUDHURY (R-4) MR K KASHYAB (R-4) MS L HMAR (R-4) DY.S.G.I. SC, INDUSTRIES AND COMMERCE

WITH
[I.A.\(Civil\)/2982/2023](#)
in WA/378/2023

CHAIRMAN AND MANAGING DIRECTOR
GAIL (INDIA) LTD. AND ANR.

Versus

MD. MASTOPHA AHMED AND 3 ORS. B

MR. S MITRA
MR A K BORO
MR. R. RAMEEZ
MR S.MITRA

MR. M K CHOUDHURY (r-1)
MR. A BARKATAKI (r-1)
MR. I H SAIKIA (R-4)
MR. B BORAH (R-4)
MR. K KALITA (R-4)
MR P BHARDWAJ (r-1)
MR. M SARMA (r-1)
MR. M R CHOUDHURY (R-4)
MR K KASHYAB (R-4)
MS L HMAR (R-4)
DY.S.G.I.
SC, INDUSTRIES AND
COMMERCE

30 [WA/398/2023](#)

THE STATE OF ASSAM

Versus

BOBBY DEKA AND 16 ORS.

MR. D NATH

MR B P BORAH (r-2,7,12,16)
MR P J DUTTA (r-2,7,12,16)
MS. R DUTTA (r-1,3 to 6,8 to 11,13,15,17)

31 [WA/414/2023](#)

BHASKAR OJAH

Versus

THE STATE OF ASSAM AND 3 ORS.

MR. K N CHOUDHURY
MR. R M DEKA
MR. D J DAS
N GAUTAM

GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE LANUSUNGKUM JAMIR

COURT NO: 2

[CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/3493/2024 FIXED	TALEBAR RAHMAN Versus THE STATE OF ASSAM AND 7 ORS	G UDDIN P ADHIKARI MR A K AZAD	SC, ELEM. EDU GA, ASSAM
2	WP(C)/6046/2024 FIXED	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	SC, ELEM. EDU
WITH				
3	WP(C)/3572/2024	HARI PRASAD DAS Versus THE STATE OF ASSAM AND 3 ORS	DR. B AHMED MR. N HAQUE MR K UDDIN MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	SC, ELEM. EDU
4	WP(C)/6335/2024 FIXED	LIMPI TALUKDAR Versus THE STATE OF ASSAM AND 4 ORS	MR. R SARMA MR A DEY MR. J K ROY	SC, HIGHER EDU
5	WP(C)/6588/2024	MANTU KUMAR NATH AND 88 ORS Versus THE STATE OF ASSAM AND 8 ORS	MR. M KALITA MR. A PHUKAN MR. N M DAS MR. J HATIMURIA	SC, ELEM. EDU SC, SEC. EDU. SC, FINANCE
WITH				
6	WP(C)/6091/2024	DINESH PURAN AND 6 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A DEKA	SC, ELEM. EDU SC, FINANCE DEPTT.
7	WP(C)/6691/2024	GARALIPAM ABDUL KADER (AK) MEMORIAL M E MADRASSA AND 2 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. A DEKA MR D S DEKA	SC, SSA
8	WP(C)/6711/2024	KANCHAYAN TALUKDAR Versus THE STATE OF ASSAM AND 6 ORS.	MR. M ALI MD. ANARUL ISLAM	SC, ELEM. EDU GA, ASSAM
9	WP(C)/6725/2024	THE GOVERNING BODY OF THE DR SARVEPOLLI RADHAKRISHNAN TEACHERS TRAINING AND RESEARCH INSTITUTE Versus THE STATE OF ASSAM AND ORS.	MD S HOQUE MR. M DEKA MS B A AHMED	SC, HIGHER EDU GA, ASSAM SC, G U

ORDER (IMPLEADMENT OF PARTY)

10	I.A.(Civil)/3688/2024 in WP(C)/5795/2024	AKBAL HUSSAIN LASKAR AND 9 ORS Versus THE COMMISSIONER AND SECRETARY AND ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
	WITH WP(C)/5795/2024	AKBAL HUSSAIN LASKAR AND 9 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. A M BARBHUIYA MS S R MAZARBHUIYA MS A BEGUM	SC, ELEM. EDU GA, ASSAM
11	I.A.(Civil)/3828/2024 in WP(C)/821/2024	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE SECRETARY TO THE GOVT. OF ASSAM,	MR. A C BURAGOHAIN MS. H BORAH	SC, G U
	WITH WP(C)/821/2024	HAM-AK COLLEGE OF HIGHER EDUCATION Versus THE STATE OF ASSAM AND 3 ORS	MR. A C BURAGOHAIN MR R SINGH MS. H BORAH S NATH	MR S M T CHISTIE SC, EDU SC, G U
12	I.A.(Civil)/3876/2024 in Cont.Cas(C)/137/2024	SOMA HAZARIKA AND 2 ORS Versus NARAYAN KONWAR IAS		
	WITH Cont.Cas(C)/137/2024	SOMA HAZARIKA AND 2 ORS. Versus MANJIT BRAHMA, ACS	MR. M U MAHMUD MRS. M SAIKIA MR S H MAHMUD MR S ISLAM MR. S. SUR	
ADMISSION				
13	WP(C)/1716/2017 FIXED	SMTI. TARUNI PHUKAN. Versus THE STATE OF ASSAM and 7 ORS.	MR.U J SAIKIA MR.A GOHAIN	GA, ASSAM SC, AG SC, AG MR.B GOGOI SC, ELEMENTARY EDUCATION SC, FINANCE
14	WP(C)/2532/2021 B/O	NIJARA KALITA Versus THE STATE OF ASSAM AND 6 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	SC, ELEM. EDU MR. N J GOGOI SC, SSA
15	WP(C)/6225/2021	MINU DEVI Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MONDAL MS. N NASRIN MD. I H KHAN MR K ISLAM MR A ALIM SK	GA, ASSAM K U AHMED (R5, R6) MR M RAHMAN (R5, R6) MR. M HOSSAIN (R5, R6) SC, SEC. EDU. SC, FINANCE
16	WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. M SARMAH	SC, ELEM. EDU
	WITH I.A.(Civil)/3223/2022 in WP(C)/2558/2022	MITALI BORAH AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU
17	WITH WP(C)/4803/2023	DIPULINA GOGOI Versus THE STATE OF ASSAM AND 3 ORS.	MS D BORGOHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	SC, ELEM. EDU SC, SEC. EDU.
18	WP(C)/6443/2022 B/O	BINOD KONWAR Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA MS L HMAR R K HAJONG	SC, ELEM. EDU GA, ASSAM SC, AG SC, FINANCE
19	WP(C)/6727/2022 B/O	BIJU BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H SAIKIA MR. B BORAH MR. K KALITA	SC, ELEM. EDU SC, FINANCE

20	WP(C)/1194/2023	SHAHZAMAL SHEIKH @ MD. SHAHJAMAL SK. Versus THE STATE OF ASSAM AND 7 ORS.	MR. M A SHEIKH MR. M HOSSAIN MS F INTAZ	GA, ASSAM SC, SEC. EDU. SC, BTC SC, FINANCE
21	WP(C)/2846/2023 FIXED	ANOWARA KHATUN Versus THE STATE OF ASSAM AND 7 ORS	MR. S K ROY MRS. M M ROY S MEDHI	GA, ASSAM MR. M U MAHMUD (R 8) SC, AG MR S H MAHMUD(r-8) MR S ISLAM(r-8) MR. S. SUR(r-8) MR S AFRIDI (r-8) SC, SEC. EDU. SC, FINANCE
22	WP(C)/4429/2023 FIXED	PRABENDRA CH DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU SC, AG MR. S K MEDHI SC, FINANCE
23	WP(C)/471/2024 FIXED	CHANDAN KAIRI AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. A K DUTTA MR. B PURKAYASTHA	SC, ELEM. EDU
24	WP(C)/757/2024	PADESHWARI ROY BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MRS. K DEVI MS S A KHALIFA	SC, ELEM. EDU MR. D P CHALIHA (R-5) GA, ASSAM MS M ROY (R-5)
25	WP(C)/2654/2024 FIXED	MOZIDUL ISLAM CHOUDHURY Versus THE STATE OF ASSAM AND 3 ORS	MR. M ISLAM MS A KHATUN	SC, SEC. EDU.
26	WP(C)/3204/2024 FIXED	MD. BULBUL CHOUDHURY Versus THE STATE OF ASSAM AND 2 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MS S SARMA HAZARIKA	SC, SEC. EDU.
27	WP(C)/3272/2024 FIXED	JAKIR HUSSAIN Versus THE STATE OF ASSAM AND 4 ORS.	MR. S K DAS MR D BARMAN MR A I TALUKDAR	GA, ASSAM SC, SEC. EDU.
28	WP(C)/3657/2024 FIXED	M/S BHOLA SAH Versus THE STATE OF ASSAM AND 6 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SC, FINANCE DEPTT. SR. GA, ASSAM
29	WP(C)/4362/2024 B/O	ABDUL AWAL Versus THE STATE OF ASSAM AND 3 ORS	MR. M R KHANDAKAR MR. A ROHMAN	GA, ASSAM SC, SEC. EDU.
30	WP(C)/5474/2024	HEMANTA DUTTA AND 56 ORS. Versus THE STATE OF ASSAM AND ANR.	MS. P. KASHYAP	SC, SEC. EDU.
31	WP(C)/5746/2024 FIXED	LATIPHAN HAZARIKA Versus THE STATE OF ASSAM AND 7 ORS	MD. S ALOM MS. A BEGUM MR. M S ALAM	SC, ELEM. EDU GA, ASSAM SC, FINANCE
ORDERS				
32	Cont.Cas(C)/724/2022	MANJU DEVI Versus P JIDUNG AND ORS.	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	MR. D SAIKIA (R-1,2) MR S M T CHISTIE MR. N J KHATANIAR (R-2) MR. U SARMA (R-2) SC, SEC. EDU.
33	Cont.Cas(C)/336/2023 B/O	BALICHERRA M E MADRASSA Versus SMTI SURANJANA SENAPATI, ACS	MR. A H M R CHOUDHURY	MR. D SAIKIA MR. A PHUKAN
34	Cont.Cas(C)/488/2023	BIDYUT JYOTI BORA Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. D SAIKIA (R-2) MR S M T CHISTIE(R-2) MR S M T CHISTIE(R-2) MR. N J KHATANIAR(R-2) MR. B GOGOI (R-6) MR P NAYAK (R-6) MR A CHALIHA (R-6)

35	WITH Cont.Cas(C)/348/2023	ADITYA BHUYAN AND 12 ORS Versus DR. BIJOYA CHOUDHURY AND ORS	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR S M T CHISTIE (R-2) MR P NAYAK (R-3) MS K DAS (R-2)
36	Cont.Cas(C)/606/2023 FIXED	NUR HUSSAIN PRODHANI Versus NARAYAN KONWAR, IAS	MR. M R KHANDAKAR	MR B KAUSHIK
37	Cont.Cas(C)/633/2023 FIXED	AJIT CHANDRA MARDI AND 40 ORS Versus AKASH DEEP AND 2 ORS	MR. K R PATGIRI MS. U HAZARIKA MS K BARMAN	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (r-2)
38	WP(C)/4458/2023	RIPUNJIT DUTTA Versus THE STATE OF ASSAM AND 6 ORS	MR. R C SAIKIA MS. K SAIKIA MS. N DEY	SC, HIGHER EDU GA, ASSAM SC, FINANCE
39	Cont.Cas(C)/134/2024 B/O	MD. JAHIDUL ISLAM AND 2 ORS. Versus NARAYAN KONWAR AND ANR.	MR. D A KAIYUM MR S ISLAM (p-2) MR. M S MONDAL	
40	Cont.Cas(C)/233/2024 B/O	PRAN KRISHNA BARMAN Versus JAGADISH PRASAD BRAHMA AND ANR	MR. M J BARUAH MR. A. ALI MR. JITU SAIKIA	MR. D SAIKIA (R-1,2) MS. R B BORA (R-1,2) MR. S BORA (R-1,2) MR. R K MUSHAHARY(R-2)
41	Cont.Cas(C)/240/2024 B/O	ABDUL MAZID PRODHANI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
42	Cont.Cas(C)/281/2024 B/O	FAZAL ALI Versus SURANJANA SENAPATI	MR. M R KHANDAKAR MR. A ROHMAN	
43	Cont.Cas(C)/367/2024 B/O	NABANITA MANDAL Versus SRI NARAYAN KONWAR, IAS	MR N SARMA K. KALITA	
44	Cont.Cas(C)/396/2024 B/O	BIMALA MALO Versus NARAYAN KONWAR AND 9 ORS.	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY	MR. D SAIKIA(R-4) MR S NEOGI(R-4) MR S M T CHISTIE(R-4) MR. B SHARMA (R-5) MR. B GOGOI(R-2) MR B DEURI(R-3) MR B DEURI(R-3) MR P NAYAK(R-2) MR. D DAS(R-5) MR A CHALIHA(R-2)
45	Cont.Cas(C)/424/2024 B/O	HAMEN BORDOLOI Versus YUNUS ALI AND ANR	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM R DEB	MR S M T CHISTIE (R-1) MS K DAS(R-1)
46	I.A.(Civil)/1283/2024 FIXED in WP(C)/6061/2023 WITH WP(C)/6061/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR N SARMA MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	I.A.(Civil)/2843/2024 B/O in WP(C)/7200/2023 WITH WP(C)/7200/2023	PHATIK RANJAN NATH AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR J ABEDIN MR N SARMA	SC, ELEM. EDU GA, ASSAM SC, FINANCE
47	I.A.(Civil)/2843/2024 B/O in WP(C)/7200/2023 WITH WP(C)/7200/2023	DR. BIKASH BORTHAKUR Versus STATE OF ASSAM AND 3 ORS	MR. C CHOWDHURY MS M BARMAN MS J.S. DAS	SC, AGRI. DEPARTMENT
47	I.A.(Civil)/2843/2024 B/O in WP(C)/7200/2023 WITH WP(C)/7200/2023	BIKASH BORTHAKUR Versus STATE OF ASSAM AND 3 ORS	MR. C CHOWDHURY MS P RABHA MS M BARMAN MS J.S. DAS	MR. P N GOSWAMI SC, AGRI. DEPARTMENT
48	WP(C)/3052/2024 B/O	DR. ATOWAR RAHMAN Versus THE STATE OF ASSAM AND 5 ORS	MR. A ALI MR S ISLAM MR. Y ALI	SC, HIGHER EDU
49	WP(C)/3351/2024 B/O	DR. ABUL KALAM AZAD Versus THE GOVERNMENT OF ASSAM AND 5 ORS	MR. K N CHOUDHURY MR. A PARAMANIK MR. A ALI MR. Y ALI	SC, HIGHER EDU SC, FINANCE

50	I.A.(Civil)/3492/2024 B/O in WP(C)/864/2023 WITH WP(C)/864/2023	THE STATE OF ASSAM Versus MANOJ BORA AND 8 OTHERS	MR H K NATH
		BIDYA CHAKRAVORTY AND 23 ORS Versus THE STATE OF ASSAM AND 10 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED
	WITH I.A.(Civil)/2426/2024 in WP(C)/864/2023	BIDYA CHAKRAVORTY AND 13 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED
51	WITH WP(C)/4819/2023	ZAKARIA HALIM AND 23 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. D DAS SR. ADV R SARMAH MR H K NATH MR. K MOHAMMED MS S SHARMA
	WITH I.A.(Civil)/3547/2024 in WP(C)/4819/2023	THE STATE OF ASSAM Versus ZAKARIA HALIM AND 23 OTHERS	R SARMAH MR PARAM HANGKHA KONWAR
52	I.A.(Civil)/3712/2024 FIXED in WP(C)/1264/2023 WITH WP(C)/1264/2023	SASANKA BUJAR BARUAH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI
		SASANKA BUJAR BARUAH AND 15 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1-P3, P5- P7, P16) MR H K NATH (P1-P3, P5- P7, P16) MR. P BORAH A J KASHYAP (P1-P3, P5-P7, P16) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA
53	WITH WP(C)/1267/2023	RAHUL NATH AND 33 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR H K NATH (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. P BORAH A J KASHYAP (P1, P2, P8, P10-P12, P21, P23-P25, P27, P32, P33) MR. S HAZARIKA MR S SARMAH MS A M DCOSTA
	WITH I.A.(Civil)/3711/2024 in WP(C)/1267/2023	MS. SANCHITA NATH AND ORS Versus THE STATE OF ASSAM AND 5 ORS	MR H K NATH A J KASHYAP MS. G GOSWAMI
54	WITH WP(C)/1271/2023	BHARADWAJ CHOUDHURY AND 7 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P2, P4) MR H K NATH (P2, P4) A J KASHYAP (P2, P4) MR. S HAZARIKA
	WITH I.A.(Civil)/3713/2024 in WP(C)/1271/2023	MS JONALI DAIMARY AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP

55	WITH WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND 5 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR. K N CHOUDHURY G. GOSWAMI (P1, P3) MR H K NATH (P1, P3) A J KASHYAP MR. S HAZARIKA MS A M DCOSTA	SC, HIGHER EDU SC, APSC
	WITH I.A.(Civil)/3715/2024 in WP(C)/1275/2023	MD. ABDUL AZIZ ALI AND ANR Versus THE STATE OF ASSAM AND 5 ORS	G. GOSWAMI MR H K NATH A J KASHYAP	SC, HIGHER EDU SC, APSC
56	WP(C)/4514/2024 FIXED	FORHANA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	SC, ELEM. EDU
57	WP(C)/4833/2024 B/O	KABIR AHMED Versus THE STATE OF ASSAM AND 8 ORS	MR. M KHAN MR A K DAS MS J AKTAR	SC, HIGHER EDU GA, ASSAM
58	WITH WP(C)/2330/2024	KABIR AHMED Versus THE STATE OF ASSAM AND 28 ORS	MR. M KHAN MS J AKTAR	SC, HIGHER EDU GA, ASSAM MR SISHIR DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MS S MOCHAHARI(R-5 TO 11, 14,15,16,18 TO 21) MR. S DUTTA(R-5 TO 11, 14,15,16,18 TO 21) MR S DUTTA(R-5 TO 11, 14,15,16,18 TO 21)

HEARING

59	WP(C)/4893/2019 PART-HEARD, FIXED	ABDUL AZIZ KHAN AND 7 ORS. Versus THE STATE OF ASSAM AND 10 ORS.	MR. P K TIWARI MR. M SARMA MR. A R GOGOI	MR. M K CHOUDHURY SC, FCSCA GA, ASSAM MR. A BARKATAKI MR P BHARDWAJ
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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024

24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANASH RANJAN PATHAK

COURT NO: 3

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3649/2024	RAJESH KUMAR DEWRY Versus THE STATE OF ASSAM	MR. N DUBEY MS. M DAIMARY MS M AHMED	PP, ASSAM
2	Bail Appln./3675/2024	NARAYAN DEY Versus THE STATE OF ASSAM	A CHOUDHURY MR N HAQUE MR. JITEN RABHA	PP, ASSAM
3	Bail Appln./3688/2024 FIXED	DIBAKAR DAS Versus THE STATE OF ASSAM	MR. B M CHOUDHURY MR. U CHOUDHURY	PP, ASSAM
4	Bail Appln./3830/2024	SAYEED AHMED Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
5	Bail Appln./3831/2024	JAYNAL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
6	Bail Appln./3834/2024	HASEN ALI Versus THE STATE OF ASSAM AND ANR.	MR. A U CHOUDHURY MR S ISLAM MS. A KAUSHAR	PP, ASSAM
7	Bail Appln./3835/2024	FAIJUL HOQUE Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
8	Bail Appln./3836/2024	ABDUL MUKIT Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
9	Bail Appln./3837/2024	SAHAB UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
10	Bail Appln./3838/2024	MUSSTT ROJONA BEGUM AND ANR. Versus THE STATE OF ASSAM	MR. S MUNIR MR. S RANA	PP, ASSAM
11	Bail Appln./3842/2024	MUNIR RAHMAN Versus THE STATE OF ASSAM	MR. M BISWAS A SAIKIA J SINGPHO A GHOSAL	PP, ASSAM
12	Bail Appln./3843/2024	AZIZUL HOQUE @ AIJAL HOQUE Versus THE STATE OF ASSAM	MS. S NAZNEEN MR. K M HASSAN	PP, ASSAM

13	Bail Appln./3846/2024	ABDUL MONIR Versus THE STATE OF ASSAM	MR. SK S N MOHAMMAD MR A IKBAL MR. KHAIRUL ISLAM J S AHMED	PP, ASSAM
MOTION				
14	AB/3072/2024	RANUS UDDIN @ RANU Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
15	AB/3288/2024	SHAKIL AHMED Versus THE STATE OF ASSAM	MR L HUSSAIN MR. S M Z H CHOWDHURY	PP, ASSAM
16	AB/3293/2024	NABAJYOTI KEOT @ BABU Versus THE STATE OF ASSAM	MR. K SARMA MR. S BORUAH	PP, ASSAM
17	AB/3295/2024	TAFIQR RAHMAN @ TOUFIQR RAHMAN AND ANR. Versus THE STAE OF ASSAM	MR. D BORAH K BARMAN MS P SINGH	PP, ASSAM
18	AB/3297/2024	RAFIUL HUSSAIN BHUYAN AND ANR. Versus THE STATE OF ASSAM	G UDDIN P ADHIKARI MR A K AZAD MR A H SARKAR	PP, ASSAM
19	AB/3298/2024	NASIR UDDIN AHMED @ NASIR ALI Versus THE STATE OF ASSAM	MS. A HUSSAIN MR R ISLAM	PP, ASSAM
20	AB/3303/2024	SOLIMUDDIN SHEIKH Versus THE STATE OF ASSAM	MR. R ALI MR M SHELM	PP, ASSAM
BAIL HEARING (BA)				
21	Bail Appln./294/2024 WITH CASE RECORD(SCANNED COPY)	KABIR AHMED AND 2 ORS Versus THE STATE OF ASSAM	MR B PRASAD MR K K KALITA MR. A AHMED MR. M A CHOUDHURY MS. G DEKA MR P J BORAH U U KHAN MR A AHMED	PP, ASSAM
22	Bail Appln./1884/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	BINESH KUMAR ROY Versus UNION OF INDIA	MS. S K NARGIS MS S BEGUM MS N SULTANA	SC, NCB
23	Bail Appln./2363/2024 WITH CASE RECORD(SCANNED COPY)	SAGAR MALAKAR @ SAGOR MALAKAR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
24	Bail Appln./3150/2024 WITH CASE RECORD(SCANNED COPY)	GOPINATH MURMU Versus THE STATE OF ASSAM AND ANR	MR. S AHMED J BORAH MS. M. KHATUN MS N AKTAR	PP, ASSAM
25	Bail Appln./3188/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE, FIXED	BIPLAB MANDAL AND ANR Versus THE STATE OF ASSAM	MR. S A AHMED MR. F A AHMED A. KHANAM C S KAMTHONG	PP, ASSAM
26	Bail Appln./3266/2024 WITH CASE RECORD(SCANNED COPY)	GOLAP KHAN Versus THE STATE OF ASSAM	MD A RAHMAN MS. A KHATUN	PP, ASSAM
27	Bail Appln./3330/2024 WITH CASE RECORD(SCANNED COPY)	HEMKHOLAL LUNKIM Versus THE STATE OF ASSAM	MOTIUR RAHMAN MR. NOOR KUTUB ALAM I AMIN	PP, ASSAM
28	Bail Appln./3349/2024 WITH CASE RECORD(SCANNED COPY), FIXED	RUHUL ALI @ ROFUL ALI Versus THE STATE OF ASSAM AND ANR	MR. N HOQUE MD. S HUDA MR. Md. ARIF MR. KHAIRUL ISLAM	MR. T U LASKAR (R-2) MS. M K BROWN, (AMICUS CURIAE, R2) PP, ASSAM

29	Bail Appln./3433/2024 FIXED	CHIRANJIB SARKAR Versus THE STATE OF ASSAM	MR. I H SAIKIA MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB	PP, ASSAM
30	Bail Appln./3437/2024 FIXED	BIMAL RABHA AND ANR Versus THE STATE OF ASSAM	P. KALITA	PP, ASSAM
31	Bail Appln./3606/2024 FIXED	SAPUN KR DAS Versus THE STATE OF ASSAM	MR. A GANGULY MR T CHHETRI	PP, ASSAM
32	Bail Appln./3652/2024 FIXED	NUR ALOM @ NUR ALOM SHEIKH Versus THE STATE OF ASSAM	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
33	Bail Appln./3673/2024 FIXED	TONLONG KONYAK Versus THE STATE OF ASSAM	MR SAURADEEP DEY	PP, ASSAM
BAIL HEARING				
34	AB/1854/2024	SAHIDUR RAHMAN LASKAR Versus THE STATE OF ASSAM	MR. D HUSSAIN MR. R A MAZUMDER	PP, ASSAM
35	AB/1938/2024	DHARANIDHAR DAS Versus THE STATE OF ASSAM	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH	PP, ASSAM
36	AB/2006/2024 WITH CASE RECORD(SCANNED COPY)	BELLAL HUSSAIN @ BELLAL ALI Versus THE STATE OF ASSAM AND ANR.	MR. L R MAZUMDER MR. A ISLAM	PP, ASSAM
37	AB/2345/2024 WITH CASE RECORD(SCANNED COPY), FIXED	NIRA KUMAR PATIR Versus THE STATE OF ASSAM AND ANR.	MR J PAYENG MS A PAYENG MS. SUSMITA DOLEY	MS. M BARMAN (AMICUS CURIAE FOR R-2) PP, ASSAM
38	AB/2541/2024 WITH OFFICE NOTE, FIXED	SARIFUL ISLAM Versus THE STATE OF ASSAM AND ANR	MR. SK S N MOHAMMAD MR. SK N MOHAMMAD MR A IKBAL	MR. D GOGOI, Amicus Curiae (R-2) PP, ASSAM
39	AB/2684/2024	MD.ISMAIL HUSSAIN AND ANR Versus THE STATE OF ASSAM	MR. S MITRA MR A K BORO MR. R. RAMEEZ MR S.MITRA	PP, ASSAM
40	AB/2738/2024 WITH CASE RECORD(SCANNED COPY), FIXED	UMAR ALI SHEIKH Versus THE STATE OF ASSAM AND ANR.	MR G CHAMUAH	PP, ASSAM
41	AB/2925/2024 WITH CASE RECORD(SCANNED COPY), OFFICE NOTE	RAFIKUL HOQUE AND ANR Versus THE STATE OF ASSAM AND ANR.	MRS. K DEVI MR. J KALITA MS S A KHALIFA N DEB	PP, ASSAM
42	AB/2986/2024 WITH OFFICE NOTE, FIXED	SAIBAL DAS Versus THE STATE OF ASSAM AND ANR	MR. N K KALITA	MS B CHOUDHURY, Amicus Curiae (R-2) PP, ASSAM
43	AB/2991/2024	SANOWAR ALI @ M/S SANOWAR ALI HARDWARE NA Versus THE UNION OF INDIA AND ANR	MD R ALI	DY.S.G.I. PP, ASSAM
44	AB/3066/2024 FIXED	VIVEK SAHA Versus THE STATE OF ASSAM	MR. A BHATTACHARYA MR S CHOUDHURY MS. K MALAKAR MR. A BHATTACHARJEE MR S PAUL	PP, ASSAM
45	AB/3095/2024	TOSLIMA BEGUM Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
46	AB/3107/2024 WITH OFFICE NOTE, FIXED	RAJMAMUD ALI Versus THE STATE OF ASSAM AND ANR	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM MS R BEGUM	PP, ASSAM
47	AB/3123/2024	SRI SUMAN DAS Versus THE STATE OF ASSAM AND ANR	MS P DAS LEGAL AID COUNSEL	PP, ASSAM

48	AB/3131/2024 WITH OFFICE NOTE, FIXED	FAKARUDDIN MONDAL Versus THE STATE OF ASSAM AND ANR.	MR A K AZAD MR N JAMAL MR. I HUSSAIN	PP, ASSAM
49	AB/3145/2024	ASHRAFUZ ZAMAN Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. I U CHOWDHURY	PP, ASSAM
50	AB/3154/2024 FIXED	DHARMESWAR ROY Versus THE STATE OF ASSAM	MR. T HUSSAIN	PP, ASSAM
51	AB/3160/2024	IKRAMUL HOQUE Versus THE STATE OF ASSAM	MR M H AHMED I AMIN	PP, ASSAM
52	AB/3165/2024 FIXED	NUR ALOM @ NUR ALI AND 3 ORS. Versus THE STATE OF ASSAM	MR. A F N U MOLLAH K ZAMAN	PP, ASSAM
53	AB/3178/2024 WITH OFFICE NOTE, FIXED	DILUWAR HUSSAIN @ DILDAR Versus THE STATE OF ASSAM AND ANR	MR S M ABDULLAH P MS F HUSSAIN MR S H SIKDAR MR. J ALI	PP, ASSAM

ORDERS

54	W.P.(Cri.)/30/2024 FIXED	CHANDRAMANI Versus THE STATE OF ASSAM AND 2 ORS	PETITIONER IN PERSON	MR P R SARMA(R-2,3) B ALI SK (R-2,3) PP, ASSAM
55	I.A.(Cri.)/1216/2024 FIXED in Bail Appln./3727/2024	DUDHNATH KALWAR ALIAS DUDH NATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
	WITH Bail Appln./3727/2024	DUDHNATH KALWAR @ DUDH NATH KALWAR AND ANR Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
56	WITH Bail Appln./3685/2024	SHRI AJOY NUNIA Versus THE STATE OF ASSAM	MS. N.A. LASKAR MS. S. DEY	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024

21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MICHAEL ZOTHANKHUMA

COURT NO: 4

[CIVIL BENCH-IV]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/5448/2024 FIXED	M/S ALPA GANGA SERVICE Versus THE INDIAN OIL CORPORATION LIMITED AND 2 ORS	MR. I CHOWDHURY SR ADV MR N KALITA MR S DAS MR. S A HUSSAIN MR D J HALOI MR T DAS R. CHAUHAN MR R DAS G BORO MS A CHOPHY	SC, I O C
2	WP(C)/6354/2024 FIXED	M/S EAST INDIA CONSTRUCTION Versus THE STATE OF ASSAM AND 4 ORS	MR. P BORA MR H K SARMA MS K BHATTACHARYYA MS K SARMA	GA, ASSAM SC, PWD SC, FOREST
3	WP(C)/6710/2024	BHAIRAB YADAV Versus THE STATE OF ASSAM AND 2 ORS.	MR. S K DAS MR A I TALUKDAR	GA, ASSAM SC, FINANCE
4	WP(C)/6724/2024 B/O	EASTERN TECHNOLOGY GROUP Versus UNION OF INDIA AND ANR.	MR. S BANIK MS F BEGUM	DY.S.G.I. SC, NIT
ORDER NO STEPS				
5	WP(C)/3159/2023 WITH OFFICE NOTE	SHAHID AHMED Versus THE STATE OF ASSAM AND 4 ORS	MR B MALAKAR	GA, ASSAM SC, PWD SC, REVENUE
ORDER (IMPLEADMENT OF PARTY)				
6	I.A.(Civil)/3820/2024 in Cont.Cas(C)/199/2021	BUDHESWAR DAS Versus PABITRA KHOUND AND 4 ORS	MR. S K DAS MR D BARMAN	
	WITH Cont.Cas(C)/199/2021	BUDHESWAR DAS Versus RAKESH KUMAR AND 3 ORS	MR. S K DAS MR R KARIM MR D BARMAN	MR. P N GOSWAMI MR. P N GOSWAMI
7	I.A.(Civil)/3834/2024 in Cont.Cas(C)/101/2023	BHOLA BORAH Versus PABITRA KHOUND AND ORS	MR. S K DAS	

	WITH Cont.Cas(C)/101/2023	BHOLA BORAH Versus PABITRA KHOUND AND 2 ORS.	MR. S K DAS MR R KARIM	
		ADMISSION		
8	WP(C)/4723/2019	TAMAR DOYOM Versus THE STATE OF ASSAM AND ANR.	MR. Z KHALID MS R R MUZIB R JAMAN	SC, FOREST
9	WP(C)/4760/2019	FATEMA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR R DHAR MD. A MATLIB	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
10	WP(C)/813/2020 WITH WP(C)/8520/2018 (D/O)	A TO Z CATERING COMPANY Versus INDIAN INSTITUTE OF TECHNOLOGY AND 5 ORS.	MR. S BANIK MR S P DAS MR. N J GOGOI A N HUSSAIN MS S BORA	MR. R P KAKOTI SR. ADV. MR. B J GHOSH MR. DILIP DEY MR. A K DUTTA MR A B DEY MR. S SUTRADHAR SC, IIT
11	WITH WP(C)/20/2020	A TO Z CATERING COMPANY Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS	MR. S BANIK MR S P DAS MR. N J GOGOI MS. P TAMULI MR. N GOGOI A N HUSSAIN MS S BORA	MR. R P KAKOTI SR. ADV. MR. B J GHOSH MR. DILIP DEY MR. A K DUTTA MR A B DEY MR. S SUTRADHAR SC, IITG
	WITH I.A.(Civil)/73/2020 in WP(C)/20/2020	A TO Z CATERING COMPANY Versus INDIAN INSTITUTE OF TECHNOLOGY AND 4 ORS	MR. N J GOGOI MS. P TAMULI	MR. B J GHOSH SC, IIT
12	WP(C)/5517/2020	M/S S D CONSTRUCTION Versus THE UNION OF INDIA AND 3 ORS	MR. A BHATTACHARYA MS. K MALAKAR MR. A BHATTACHARJEE MS. K TALUKDAR	MR H GUPTA ASSTT.S.G.I.
13	WP(C)/4976/2022 FIXED	M/S CACHAR ALLOYS Versus ASSAM POWER DISTRIBUTION COMPANY LIMITED AND 5 ORS	MR. B K DAS MR H P GUWALA MR. H P NEOG	SC, APDCL
14	WP(C)/5566/2022 B/O	ARSS TECHNOCOM PRIYASHI AASHI (JV) Versus THE UNION OF INDIA AND 5 ORS	MR. A GOYAL MR. A CHOUDHURY	MR. C K S BARUAH, CGC ASSTT.S.G.I.
15	WP(C)/2242/2024 B/O	DINAMONI HALOI Versus THE CHIEF ENGINEER, WATER RESOURCES DEPTT AND 3 ORS	MS. S CHUTIA MS. P CHUTIA	SC, WATER RESOURCE
16	WP(C)/2463/2024 B/O	ABDUL ODUD CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 6 ORS.	MR F A LASKAR S HOQUE	GA, ASSAM
17	WP(C)/3659/2024 FIXED	M/S BIPUL SARMA Versus THE STATE OF ASSAM AND 3 ORS	MR. T K MISRA MR. P K MUNIR DIPTI CHAKRAVARTY MR. A. GAYAN	SR. GA, ASSAM SC, FINANCE DEPTT.
18	WP(C)/4550/2024 FIXED	AK INTERIOR AND EXTERIOR ASSOCIATES Versus INDIAN OIL CORPORATION LIMITED AND 5 ORS	MR G N SAHEWALLA MR P DEKA MR M SAHEWALLA MS T J SAHEWALLA MS K SARMA	MR. N BARUAH
19	WP(C)/5276/2024 FIXED	M/S VIVEK TRANSPORT AGENCY Versus THE STATE OF ASSAM AND 4 ORS	MRS. R DEVI MR. A R TAHBILDAR MR. D DOLEY MS. K DEKA	GA, ASSAM MR. S MUNIR(R-4) MR. P K MUNIR(R-4) MR K HUSSAIN(R-4)

20	WP(C)/5997/2024 FIXED	PIJUSH KANTI CHOWDHURY Versus THE STATE OF ASSAM AND 7 ORS	MR. D CHAKRABARTY MS D.CHAKRABARTY	SC, SILCHAR MUNICIPAL BOARD GA, ASSAM MR SISHIR DUTTA(R-6,7) MR. S KATAKI (R-8) MS S MOCHAHARI(R-6,7) MR. S DUTTA(R-6,7) MS K BORAH(R-6,7) MS. R DUTTA(R-8) MR S DUTTA(R-6,7)
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ORDERS

21	WP(C)/4936/2018	ZAKIR HUSSAIN Versus THE STATE OF ASSAM AND 7 ORS.	MR. S SARMA MR. R HAZARIKA MR. C CHAKRAVARTY	GA, ASSAM
22	Cont.Cas(C)/24/2019	AMIT NIMODIA Versus AMLAN BARUAH, IAS AND ANR.	MR A R BHUYAN MR. M A I HUSSAIN	
23	Cont.Cas(C)/434/2019	JITEN BORAH Versus M. MEDHI	MR. P K MEDHI MR. P SAIKIA	
24	Cont.Cas(C)/506/2019	KALPANA SARKAR Versus NAREN CHANDRA BASUMATARY, ACS	MR. K N CHOUDHURY MR. D J DAS	
25	Cont.Cas(C)/560/2019	M/S. N.C. DAS AND COMPANY Versus ANIL KUMAR AND ANR.	MR. U K GOSWAMI	
26	Cont.Cas(C)/732/2019	MINT LOGISTICS PVT. LTD. Versus VINOD ROY AND 3 ORS.	MR. D SAIKIA MR. B GOGOI MR P NAYAK	
27	WP(C)/4850/2019	MUKUT DEKA AND 4 ORS. Versus THE STATE OF ASSAM AND 8 ORS.	MR. S BORTHAKUR MR. P K BORAH MR. J ABBAS	GA, ASSAM MR R SENSUA MR S DAS SC, PCB SC, FOREST SC, APDCL
28	WP(C)/6974/2019	RITA SAH Versus ASSAM POWER DISTRIBUTION COMPANY LTD. AND 5 ORS.	MR. A PAUL	SC, APDCL
29	Cont.Cas(C)/309/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus SIDDHARTHA SINGH, IAS and ORS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-3) MS. R B BORA (R-3) MR. S BORA (R-3)
30	Cont.Cas(C)/366/2022	SUJEET KR MUCHAHARY @ SUJEET KR MOCHAHARY Versus ANURAG GOEL, IAS AND ANR	J U AHMED MR S R NAWAZ	MR. D SAIKIA MR. B CHOUDHURY(R-2) MR. S BORA MR P NAYAK(R-2) MR. R K MUSHAHARY R M BAROOAH(R-2) H BARUAH(R-2)
31	Cont.Cas(C)/476/2022 FIXED	M/S MALINA ENTERPRISE Versus 2. SRI AKASH DEEP, IAS	J U AHMED MR S R NAWAZ	MR. D SAIKIA (R-2) MR. S BORA MR. S R RABHA (R-2)
32	I.A.(Civil)/2450/2023 in WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM MR. P SHARMAH MR P SHARMA SC, AFDC SC, AFDC
	WITH WP(C)/4051/2023	SAURAV SARKAR Versus THE STATE OF ASSAM AND 3 ORS	S N NATH MR H DAS MS. M BEGUM S NATH	GA, ASSAM MR P SHARMA SC, AFDC
33	Review.Pet./14/2024 IN WP(C)/7118/2022 (D/O), FIXED	UNION OF INDIA Versus BISWADIP GHOSH	MR. S C KEYAL SC, INCOME TAX	

34	WITH Review.Pet./68/2024 IN WP(C)/7116/2022 (D/O)	UNION OF INDIA Versus SUNIL MOHTA	MR. S C KEYAL SC, INCOME TAX	
35	WITH Review.Pet./69/2024 IN WP(C)/7117/2022 (D/O)	UNION OF INDIA Versus SITU GUGULIA	MR. S C KEYAL SC, INCOME TAX	
36	WITH Review.Pet./70/2024 IN WP(C)/7115/2022 (D/O)	UNION OF INDIA AND 3 ORS. Versus SARIKA MOHTA	MR. S C KEYAL	
37	Cont.Cas(C)/57/2024 FIXED	M/S MACROSM BUILDERS Versus KARUNA KUMARI	MR. J SARMAH	MR. D SAIKIA (r-1) MR. A BHATTACHARYYA (R-1) MR. S DUTTA (r-1)
38	Cont.Cas(C)/253/2024	SRI HAREN SAIKIA Versus SRI ADI KHAN	MR. J SARMAH MR. A BHATTACHARJEE	
39	WP(C)/3688/2024	ANUPAM SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR. R KALITA MR H AGARWAL MR J SINGH MS M ZOMUANPUII MR P DOLEY MS S JAIN	MR K L GUPTA (R-6) SC, FOREST
40	WP(C)/5254/2024	L. BIDYAPATI SINGHA Versus HINDUSTAN PETROLEUM CORPORATION LIMITED AND 2 ORS	MR. D GOGOI MR ARINDAM BARUAH	MR. S S ROY (R-1,2) MR. S BORTHAKUR(R-1,2)
41	WP(C)/5907/2024 FIXED	KULAI DAS Versus THE STATE OF ASSAM AND 8 ORS	MR H K MAHANTA MR. R D BHUYAN MS E B GOGOI	GA, ASSAM SC, M A C SC, AFDC SC, FISHERY
42	WP(C)/6086/2024 FIXED	THE BRAHMAPUTRA PART-III MACH MAHAL SAMABAI SAMITTEE LTD Versus THE STATE OF ASSAM AND 6 ORS	MR. P PATHAK MRS. P BARMAN (BORKAKOTI) MR. A NARZARI MS. S T BOKTH	GA, ASSAM SC, FISHERY
43	WP(C)/6142/2024 FIXED	M/S S. H. ENTERPRISE Versus THE INDIAN OIL CORPORATION LTD AND 4 ORS	MR. R SHARMA MS P PHUKAN	

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
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7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
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21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
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[For Monday,16th December 2024]

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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE SUMAN SHYAM
HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA**

COURT NO: 5

[SPECIAL DIVISION BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
ADMISSION				
1	CRL.A(J)/118/2024	SONY NAYAK Versus THE STATE OF ASSAM	MS. M BARMAN, AMICUS CURIAE	PP, ASSAM
2	CRL.A(J)/120/2024	KRISHNA BANIA Versus THE STATE OF ASSAM	MR. S D PURKAYASTHA, AMICUS CURIAE	PP, ASSAM
3	CRL.A(J)/185/2024	PRADIP KONWAR @ KERKAN Versus THE STATE OF ASSAM	MRS DIPANJALI BORPUJARI	PP, ASSAM
4	Crl.A./419/2024	ALI HOSEN @ ALI HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	PP, ASSAM
	WITH I.A.(Crl.)/1228/2024 in Crl.A./419/2024	ALI HOSEN @ ALI HUSSAIN AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. A CHAUDHURY MR. P K DAS MR S H SIKDAR MR. D BORA MR. N MAHAJAN	PP, ASSAM
5	Crl.A./420/2024 PAPERBOOK- 13 NOS.	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND ANR	MR. D DAS SR. ADV MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
	WITH I.A.(Crl.)/1230/2024 in Crl.A./420/2024	RAKESH KUMAR PAUL Versus THE STATE OF ASSAM AND ANR	MR. A BHATTACHARYA MS. K MALAKAR MS ANKITA SAHARIA MR S PAUL	PP, ASSAM
6	Crl.A./422/2024	BASANTA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM

	WITH I.A.(CrI.)/1232/2024 in CrI.A./422/2024	BASANTA BAISHYA AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR. B K MAHAJAN MR. A CHAUDHURY MR. P K DAS MR N J DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
ORDERS				
7	Mat.App./8/2020 WITH LCR 3 FILES. FIXED.	XXXXXXX Versus XXXXXXX	MR. P S DEKA MR. B K BHAGAWATI MS P DAIMARI MS K KALITA	MR. N N JHA MR. A C RAY
	WITH I.A.(Civil)/3366/2022 in Mat.App./8/2020	XXXXXXXXX Versus XXXXXXXXX	MR. B K BHAGAWATI	MR. N N JHA
8	CrI.A./175/2023 1 Y 8 M 21 D.:WITH LCR 4 FILES, PB-2. FIXED.	RAJAT RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR	MR A TEWARI, AMICUS CURIAE R2 PP, ASSAM
	WITH I.A.(CrI.)/426/2023 in CrI.A./175/2023	RAJAT RABHA Versus THE STATE OF ASSAM AND ANR.	MR. J KALITA MS S KAR	PP, ASSAM
9	CrI.A./105/2024	BRAJEN KALITA Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR A SARMA A DAS MS N BARUAH	PP, ASSAM
	WITH I.A.(CrI.)/346/2024 in CrI.A./105/2024	BRAJEN KALITA Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR A SARMA A DAS MS N BARUAH	PP, ASSAM
10	CrI.A./235/2024 WITH LCR 4 FILES.	KISHOR PATHAK @ KAMAL PATHAK Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK A DAS	PP, ASSAM
	WITH I.A.(CrI.)/694/2024 in CrI.A./235/2024	KISHOR PATHAK @ KAMAL PATHAK Versus THE STATE OF ASSAM AND ANR.	MR P DAS MR K J PATHAK A DAS	PP, ASSAM
11	CrI.A./240/2024 WITH LCR 5 FILES	MD. TAMSER ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
	WITH I.A.(CrI.)/709/2024 in CrI.A./240/2024	MD. TAMSER ALI AND 4 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. M A SHEIKH MS F INTAZ MR. W A SHEIKH	PP, ASSAM
12	I.A.(CrI.)/506/2024 WITH LCR 3 FILES in CrI.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
	WITH CrI.A./166/2024	RAHUL ALI Versus THE STATE OF ASSAM AND ANR	MR. A ROSHID MS. T BEGUM	PP, ASSAM
HEARING				
13	CRL.A(j)/88/2022 5 Y 5 M 19 D.:WITH LCR 5 FILES, PB-2. FIXED.	MD. SAMSUL HUSSAIN Versus THE STATE OF ASSAM AND ANR.	MS SAGARIKA BARPUJARI (AMICUS CURIAE)	MR M AHMED (R-2) MR A. ALI (R-2) PP, ASSAM
14	CrI.A./252/2022 WITH LCR 4 FILES, P.B-2. FIXED.	SHAJIT AHMED @ SAJIT AHMED . Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN MR S T ADNAN	MS. L DEVI (R-2) PP, ASSAM

WITH
[I.A.\(CrI.\)/611/2022](#)
in CrI.A./252/2022

SHAJIT AHMED @ SAJIT AHMED .
Versus
THE STATE OF ASSAM AND ANR.

MR. SURAJIT DAS
MR A W AMAN
MS SURAYA RAHMAN
MR SARFRAZ NAWAZ
MR S A BARBHUYAN
MR S T ADNAN

MS. L DEVI (R-2)
PP, ASSAM

15 [CrI.A./309/2022](#)
2 Y 3 M 13 D.:WITH LCR 5 FILES,
PB-2.

MD. RAMJAN ALI AND ANR.
Versus
THE STATE OF ASSAM AND ANR

MS. S K NARGIS
M. RAHMAN
MS. A MESEN

MR A N AHMED (R-2)
PP, ASSAM

16 [CrI.A./86/2023](#)
1 Y 10 M 6 D.:WITH LCR 4 FILES,
PB-2.

KANAKLATA DAS @ KANAKPRABHA AND
ANR.
Versus
THE STATE OF ASSAM AND ANR.

MR H R A CHOUDHURY
MR D CHAKRABORTY
MR. A AHMED
MR. I U CHOWDHURY

PP, ASSAM

WITH
[I.A.\(CrI.\)/808/2023](#)
in CrI.A./86/2023

RATAN DAS
Versus
THE STATE OF ASSAM AND ANR.

MR D CHAKRABORTY
MR. A AHMED
MR. I U CHOWDHURY
MS R DEKA

PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
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21)	MR M Z AHMED	13-12-2024	To	17-12-2024
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23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
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[AT 10:30 AM]

BEFORE:

**HONOURABLE MR. JUSTICE KALYAN RAI SURANA
HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND**

COURT NO: 6

[DIVISION BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/2389/2024 WITH LCR, B/O	SULTANA REZINA AHMED @ SULTANA REJIYA Versus THE UNION OF INDIA AND 6 ORS.	MR S C PANDIT MD S ULLAH	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
2	WP(C)/6707/2024	MUSST. MANOWARA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. A ROSHID MS. T BEGUM	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
3	WP(C)/6709/2024	HANUFA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	DY.S.G.I.
4	WP(C)/6712/2024	MD. JAHIRUL ISLAM Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
ADMISSION				
5	WP(C)/918/2017 WITH LCR	APTAR ALI Versus THE UNION OF INDIA and 4 ORS.	MS.M GOGOI MR.S A AHMED	GA, ASSAM ASSTT.S.G.I.
6	WP(C)/2358/2017 WITH LCR	AROTI SHILL @ AROTI SHIL @ ARATI SHIL Versus THE UNION OF INDIA and 4 ORS.	MR.D P BORAH MS.S BORO MR.B PAUL	GA, ASSAM MR.D K SAIKIA ADDL. AG, ASSAM ASSTT.S.G.I.
7	WP(C)/2475/2017 WITH LCR	THE STATE OF ASSAM and ANR. Versus FUL KHATUN	MR.B N SARMAGA, ASSAM MR.S C KOYAL(ASSTT. S.G.I.)	MR.A R SIKDAR MR.N AHMED MR.M H TALUKDAR
8	WP(C)/2757/2017 WITH LCR	KISHOR BARMAN Versus THE UNION OF INDIA and 3 ORS.	MR.N N KARMAKAR MR.M RAHMAN	GA, ASSAM ASSTT.S.G.I.
9	WP(C)/6949/2017 WITH LCR	MUSST. AFIA BEGUM Versus THE UNION OF INDIA and 5 ORS.	MR.D BARMAN MR.K LAHKAR MS.R BISWAS	GA, ASSAM ASSTT.S.G.I.

10	WP(C)/7245/2017 WITH LCR	FULBANU NESSA @ PHULBANU Versus THE UNION OF INDIA and 4 ORS.	MR. P K DAS MR. M U MAHMUD MR. A DAS MR. S ISLAM MR. S HOQUE MS. C KALITA MR. M ALI	GA, ASSAM ASSTT.S.G.I.
11	WP(C)/7812/2017 WITH LCR	AMIYA BEGUM @ OMIYA BEGUM Versus THE UNION OF INDIA and 4 ORS.	MR.S ISLAM MRA HAWARI	GA, ASSAM ASSTT.S.G.I.
12	WP(C)/8216/2017 WITH LCR	ABDUL GAFUR Versus THE UNION OF INDIA and 5 ORS	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MR.D BARUAH SC, NRC ASSTT.S.G.I. MRSA VERMA SC, ELECTION COMMISSION.
13	WP(C)/8226/2017 WITH LCR	ABIRAN BIBI Versus THE UNION OF INDIA and 8 ORS.	MR.M U MONDAL MSN NASRIN MDI H KHAN	GA, ASSAM MS.A VERMA MR.D BARUAH SC, NRC ASSTT.S.G.I. SC, ECI
14	WP(C)/3255/2018 WITH LCR	JALAL UDDIN Versus THE UNION OF INDIA AND 6 ORS.	MR D BARMAN MR. K LAHKAR	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
15	WP(C)/3326/2018 WITH LCR	JUBEDA BEGUM @ JUBEDA KHATUN AND 2 ORS. Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
16	WP(C)/3335/2018 WITH LCR	ARMINA BEGUM Versus THE UNION OF INDIA AND 5 ORS.	MR. A R SIKDAR MD A ALI	SC, NRC R6 MR. D BARUAH MS. A VERMA MR J PAYENG SC, ECI R5 SC, F.T R2,3,4
17	WP(C)/6518/2018 WITH LCR	UMESH BARMAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S C BISWAS MS A DAS MR B SHARMA MS A BORAH	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI
18	WP(C)/7460/2018 WITH LCR	MALAMSA BEGUM @ MALOMSHA BEGUM AND ANR. Versus THE UNION OF INDIA AND 5 ORS.	MR. J DEKA MR A SARMA MR. T K BHUYAN MR S K DEKA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
19	WP(C)/7616/2018 WITH LCR	AMIRON BIBI @ AMIRON BIBI Versus THE UNION OF INDIA AND 6 ORS.	MD T AHMED MR. A MOBARAQUE MR. MANAS J MISRA	SC, NRC (R7) ASSTT.S.G.I. (R1) SC, ELECTION COMMISSION. (R2) SC, F.T (R3TO6)
20	WP(C)/7633/2018 WITH LCR	BASIYA KHATUN Versus THE UNION OF INDIA AND 5 ORS.	MS. R CHOUDHURY MR. M A LASKAR	SC, NRC MR J PAYENG MR. D BARUAH ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION. MRS A VERMA
21	WP(C)/7657/2018 WITH LCR	NUR BHANU BEWA Versus THE UNION OF INDIA AND 5 ORS.	MR. F A HASSAN MD. I HUSSAIN	SC, NRC ASSTT.S.G.I. SC, F.T SC. ELECTION COMM. OF INDIA

22	WP(C)/7693/2018 WITH LCR	ASMA KHATUN @ ASHMA KHATOON Versus THE UNION OF INDIA AND 5 ORS.	MR. I A TALUKDAR MR. B HUSSAIN	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
23	WP(C)/8365/2018 WITH LCR	PRABHAT KARMAKAR @ PRAVAT KARMAKAR Versus THE UNION OF INDIA AND 8 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
24	WP(C)/8399/2018 WITH LCR	ASMINA KHATOON Versus THE UNION OF INDIA AND 8 ORS.	MS B ZODINLIANI MR. N SARKAR MR S BORGHAIN MS. B DEVI MR G GORLOSA MR P K BASU	SC, NRC ASSTT.S.G.I. SC, ELECTION COMMISSION. SC, F.T
25	WP(C)/8879/2018 WITH LCR	AYESHA KHATUN Versus THE UNION OF INDIA AND 5 ORS	MR. H A AHMED MR. R ALI MR. S M RAHMAN	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
26	WP(C)/3907/2019 WITH LCR, B/O	JAGADISH CHOUHAN Versus THE UNION OF INDIA AND 5 ORS.	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
27	WP(C)/2395/2020 WITH LCR, B/O	JAHIRA BIBI Versus THE UNION OF INDIA AND 5 ORS	MR. S ISLAM MR A HAWARI	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
28	WP(C)/1129/2021 WITH LCR	MALEK UDDIN Versus THE UNION OF INDIA AND 5 ORS	MS. R CHOUDHURY MS S S ZIA MR D. CHAKRABORTY	SC, NRC ASSTT.S.G.I. SC, F.T SC, ELECTION COMMISSION.
29	WP(C)/1132/2021 WITH LCR	MD AMIR HUSSAIN @ AMIR HUSEN Versus THE UNION OF INDIA AND 6 ORS	MR. M I HUSSAIN MR. S M RAHMAN MS. S R SAIKIA	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
30	WP(C)/1137/2021 WITH LCR	MUNINDRA DAS @ MUNINDRA CHANDRA DAS Versus THE UNION OF INDIA AND 5 ORS	MR. B HUSSAIN MR. A T SIKDER MR. S ALIM	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
31	WP(C)/1149/2021 WITH LCR	ALIMAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR. S A AHMED MISS M GOGOI MS F AHMED MR F A AHMED	SC, NRC ASSTT.S.G.I. SC, ECI SC, F.T
32	WP(C)/1199/2021 WITH LCR	MD. DELBAR ALI ALIAS DILBAR ALI Versus THE UNION OF INDIA AND 6 ORS	MR. M U MAHMUD MR S H MAHMUD MS R ALI	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
33	WP(C)/5717/2024 WITH LCR, FIXED	MD. HUSSAIN ALI Versus THE UNION OF INDIA AND 5 ORS	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
34	WP(C)/5722/2024 WITH LCR - 2 (TWO) FILES, FIXED	ABDUL KHALEK @ A. KHALEK Versus THE UNION OF INDIA AND 3 ORS	MR. U DUTTA MR. B. KUMAR B DUTTA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
35	WP(C)/5876/2024 FIXED	HARTAN NESSA Versus THE UNION OF INDIA AND 5 ORS	MR S ISLAM MS. A KAUSHAR MS J MARIYAM	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
36	WP(C)/5877/2024 WITH LCR, FIXED	ABBES ALI @ ABBAS ALI Versus THE UNION OF INDIA AND 5 ORS	MR. A R SIKDAR MR. S I TALUKDAR MS M SARMA MR. O FARUK	GA, ASSAM DY.S.G.I. SC, F.T SC, ELECTION COMMISSION.

37	WP(C)/5895/2024 FIXED	MD. ABUL KALAM @ MD ABDUL KALAM Versus THE UNION OF INDIA AND 5 ORS	MR H R A CHOUDHURY MR. H ALI B BARMAN	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
38	WP(C)/5978/2024 FIXED	MATIAUR RAHMAN @ MATIUR RAHMAN Versus THE UNION OF INDIA AND 4 ORS.	DR G J SHARMA	GA, ASSAM DY.S.G.I. SC, ECI
39	WP(C)/6082/2024 FIXED	AHAMMAD ALI Versus THE UNION OF INDIA AND 5 ORS	MR. R ALI MR H A AHMED	GA, ASSAM DY.S.G.I. SC, ELECTION COMMISSION. SC, F.T
40	WP(C)/6096/2024 WITH LCR, FIXED	RAJAB ALI @ RAJIB ALI Versus THE UNION OF INDIA AND 5 ORS.	MR. Z HAMMAD	GA, ASSAM DY.S.G.I. SC, F.T SC, ECI
41	WP(C)/6123/2024 WITH LCR, FIXED	CHAN BHANU @ CHANBAHANU NESSA Versus THE UNION OF INDIA AND 5 ORS	MR Z HUSSAIN MR. RASHIDUL ISLAM MR A K DAS	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
42	WP(C)/6373/2024 FIXED	AJGAR ALI @ AJGAR @ AJGAR AH Versus THE UNION OF INDIA AND 7 ORS	M M RAHMAN MR. S. SUR	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
ORDERS				
43	I.A.(Civil)/1166/2024 WITH OFFICE NOTE in WA/4213/2024 WITH WA/4213/2024 (Filing Number)	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS	MR B K SINGH	MRS. R BORBORA MS. N DEY MR K KALITA
44	I.A.(Civil)/3620/2024 in WP(C)/5573/2021 WITH WP(C)/5573/2021 WITH LCR	THE FOOD CORPORATION OF INDIA AND 2 ORS Versus M/S NIT TRADERS F	MR B K SINGH	SC, NRC DY.S.G.I. SC, ECI SC, F.T
45	I.A.(Civil)/3867/2024 in WP(C)/1117/2019 WITH WP(C)/1117/2019 WITH LCR	CHAN MIYA @ CHAND MIYA Versus THE UNION OF INDIA AND 7 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
45	I.A.(Civil)/3867/2024 in WP(C)/1117/2019 WITH WP(C)/1117/2019 WITH LCR	CHAN MIYA @ CHAND MIYA Versus THE UNION OF INDIA AND 5 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	SC, NRC ASSTT.S.G.I. SC, F.T SC, ECI
45	I.A.(Civil)/3867/2024 in WP(C)/1117/2019 WITH WP(C)/1117/2019 WITH LCR	RITA NATH Versus UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC DY.S.G.I. SC, ECI SC, F.T
45	I.A.(Civil)/3867/2024 in WP(C)/1117/2019 WITH WP(C)/1117/2019 WITH LCR	RAM DEBNATH ALIAS RAM CHANDRA DEBNATH Versus UNION OF INDIA AND 5 ORS.	MR A DASGUPTA MS. B DAS MR. B DAS MR. R SARKAR	SC, NRC MR. D BARUAH MS. A VERMA MR J PAYENG ASSTT.S.G.I. SC, F.T SC, ECI

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SANJAY KUMAR MEDHI

COURT NO: 8

[CIVIL BENCH-III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3773/2024	KHAIMINLAL TOUTHANG Versus THE STATE OF ASSAM	M THUMRA MR. S T KOM	PP, ASSAM
MOTION				
2	AB/3157/2024	MAINUL HOQUE CHOUDHURY Versus THE STATE OF ASSAM	MD. M H CHOUDHURY MR. P CHAKRABORTY R. BARUAH MR. S N AHMED TANZIM L. CHOUDHURY	PP, ASSAM
3	AB/3163/2024	MEHER ALI AND ANR Versus THE STATE OF ASSAM	MR. B CHOWDHURY MR N AHMED MS. S DEVI S BASUMATARY	PP, ASSAM
4	WP(C)/4703/2024	JUSNARA BEGUM Versus THE STATE OF ASSAM AND 4 ORS	MR. A JAHID MR N SARMA MR A IKBAL	GA, ASSAM SC, APDCL
5	WP(C)/6084/2024 FIXED	JAYDEEP NANDI Versus OIL INDIA LIMITED AND 4 ORS	MR. S P CHOUDHURY MS B DEVI	SC, OIL
6	WP(C)/6320/2024 FIXED	AMIR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS S BEGUM MR. Z H BORA MS N SULTANA	GA, ASSAM SC, REVENUE
7	WP(C)/6552/2024 B/O	GOURI RABIDAS Versus THE STATE OF ASSAM AND 3 ORS	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	GA, ASSAM
8	WP(C)/6706/2024	JITENDRA NATH Versus STATE OF ASSAM AND 3 ORS.	MR. FIRUZ KHAN MR U CHAUDHURY MR. T K DAS MR. ABHIJIT MENA RHITUSHREE TALUKDAR	SC, P AND R.D.
9	WP(C)/6708/2024	MRINALI SAIKIA BORA Versus THE STATE OF ASSAM AND 3 ORS.	MR DEBA SARMAH MS N SHYAM	GA, ASSAM
10	WP(C)/6713/2024	BHARAT BHUSON RAJKHOWA Versus THE STATE OF ASSAM AND 6 ORS.	MS. R CHOUDHURY MS. B. HAZARIKA	SC, AG (A AND E) SC, PWD SC, TREASURY SC, FINANCE

11	WP(C)/6715/2024	MANOJ KR. BARMAN Versus THE STATE OF ASSAM AND 3 ORS.	MR. R A CHOUDHURY MR. R A MAZUMDER	SC, AG (A AND E) SC, P AND R.D. SC, FINANCE
12	WP(C)/6716/2024	RANJEETA CHANDI AND 15 ORS. Versus THE STATE OF ASSAM AND 5 ORS.	MR. P J SAIKIA, SR. ADV MR. R K TALUKDAR MS M NIROLA MR. R K MAHANTA	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
ORDER (STAY VACATING)				
13	I.A.(Civil)/3480/2024 FIXED in WP(C)/40/2024 WITH WP(C)/40/2024	THE UNION OF INDIA AND 3 ORS Versus APURBA SAIKIA AND 393 ORS APURBA SAIKIA AND 393 ORS Versus THE UNION OF INDIA AND 4 ORS.	MR. S K MEDHI MR B SINHA MR. A NATH MR. N BORO MR. S UPADHAY	MR B SINHA MR. S. HASSAN (SC, AG) MR. B CHAKRAVARTY MR. S K MEDHI (r-1) DY.S.G.I.
ADMISSION				
14	WP(C)/5429/2020 FIXED	BHARAT CH KUMAI Versus THE STATE OF ASSAM AND 6 ORS	MR. N ANAND MR. A K SINGH MS D SAIKIA	SC, PNRD SC, FINANCE
15	WP(C)/3901/2021 FIXED	SACHINDRA DEY Versus THE UNION OF INDIA AND 3 ORS	MR. R DE MR. P K SARMA MS. B BHUYAN MS R SAHIN	MR. K SARMA (R-4) MR. S K MEDHI MR. B J TALUKDAR (R-4) ASSTT.S.G.I.
16	WP(C)/4292/2021 FIXED	KALPANA RANI ROY (NAMASUDRA) AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA	GA, ASSAM
17	WP(C)/2559/2022	ON THE DEATH OF DR. DILIP KUMAR BARUAH, HIS LEGAL HEIR MRS. LONI BARUAH Versus THE STATE OF ASSAM AND 5 ORS	MR. D BHUYAN	MR. C.S. HAZARIKA, GA, ASSAM MR. R.K. TALUKDAR, SC, AG SC, HEALTH SC, FINANCE DEPTT.
18	WP(C)/7199/2022 FIXED	KANDARPA BARMAN Versus THE STATE OF ASSAM AND 10 ORS	MR G KAKOTI MR. P THAKURIA MS. D KHAKHALARY MS. N SARKAR	SC, APDCL MS. K PHUKAN, SC, AEGCL
19	WP(C)/7305/2022 FIXED	ANAM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
20	WITH WP(C)/7288/2022	HABIBUR RAHMAN MAZARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA	GA, ASSAM SC, FINANCE
21	WP(C)/3822/2023	NARAYAN CHANDRA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. P J SAIKIA, SR. ADV MS M NIROLA MR K J SAIKIA	GA, ASSAM SC, AG SC, IRRIGATION SC, K A A C
22	WP(C)/4544/2023 FIXED	MRS. KRISHNA SHARMA Versus THE UNION OF INDIA AND 7 ORS	MR MINTU SAIKIA MS R DUTTA	MR. A K DUTTA DY.S.G.I.
23	WP(C)/4573/2023 B/O	BISHAL CHETRY Versus THE STATE OF ASSAM AND 7 ORS	MR. B K SARMA MRS. T BARMAN	GA, ASSAM MR. S DIHINGIA(R-8) MR. S DIHINGIA(R-8) MR. S DIHINGIA(R-8) MR I HASSAN (R-8) MR I HASSAN (R-8) MR I HASSAN (R-8) MS M CHANGMAI(R-8) MS M CHANGMAI(R-8) MS M CHANGMAI(R-8) MS. K DAS(R-8) MS. K DAS(R-8) MS. K DAS(R-8)

24	WP(C)/6651/2023 FIXED	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
	WITH I.A.(Civil)/3886/2023 in WP(C)/6651/2023	KANAKESWAR BORGHAIN Versus THE STATE OF ASSAM AND 4 ORS	MR. D DAS SR. ADV MR. B J GHOSH MR H RAHMAN RUBI GOGOI	GA, ASSAM
25	WP(C)/38/2024 FIXED	BIPUL MALLA BARUAH @ BIPUL BARUAH Versus THE STATE OF ASSAM AND 3 ORS	MR. I H LASKAR MR. P K DEKA MR. P DAIMARY MR. R. KARIM	GA, ASSAM
26	WP(C)/340/2024 B/O	SMT. JEUTI DAS Versus THE STATE OF ASSAM AND 3 ORS	MR. B J MUKHERJEE MS R SAHA	GA, ASSAM
27	WP(C)/431/2024 FIXED	SANTOSH KUMAR Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MRS P RAI MR. R DEKA MR N ALI	MR. K GOGOI DY.S.G.I.
	WITH WP(C)/350/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
29	WP(C)/360/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MR. R DEKA	MR. K GOGOI ASSTT.S.G.I.
	WITH WP(C)/456/2023	SANTOSH KUMAR Versus THE UNION OF INDIA AND 6 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K GOGOI DY.S.G.I.
31	WP(C)/1373/2024 FIXED	SATYAJIT DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M DUTTA MS S DEV MR J MAHANTA MR J MAHANTA JAFAR ALI	GA, ASSAM SC, FINANCE
32	WP(C)/1409/2024 FIXED	TUPESWARI BALA BARO Versus THE STATE OF ASSAM AND 13 ORS	MR A KHANIKAR R L CHUTIA	GA, ASSAM SC, AG SC, FINANCE
33	WP(C)/2565/2024 B/O	SAILENDRA SINGHA Versus THE STATE OF ASSAM AND 4 ORS	MD. A SAHAD MR. M H ALI	SC, TRANSPORT DEPARTMENT, ASSAM SC, A S T C
34	WP(C)/4000/2024 FIXED	MADAN CHANDRA KAIBARTA Versus THE STATE OF ASSAM AND 3 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, AG SC, SOCIAL JUSTICE AND EMPOWERMENT
35	WP(C)/4244/2024 B/O	RAMANI DAS Versus THE ASSAM STATE HOUSING BOARD AND 2 ORS	MR. S BORA MS J RAJKUMARI	SC, A S H B
36	WP(C)/4853/2024 FIXED	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
	WITH I.A.(Civil)/3881/2024 in WP(C)/4853/2024	NIT WORKERS UNION AND 3 ORS Versus THE UNION OF INDIA AND 4 ORS	MR. A K PURKAYASTHA (P-3) MR. M J BARUAH MR. A. ALI	MR. S P CHOUDHURY DY.S.G.I. SC, NIT
37	WP(C)/5579/2024 B/O	GULJAR HUSSAIN Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS. M K BROWN MS S BEGUM MS N SULTANA	GA, ASSAM MR. H ALI (R-6) B BARMAN(R-6) SC, REVENUE

38	WP(C)/5580/2024 B/O	BABUL AHMED Versus THE STATE OF ASSAM AND 5 ORS	MS. S K NARGIS MS. M K BROWN MS S BEGUM MS N SULTANA	GA, ASSAM MR. H ALI(R-6) B BARMAN (R-6) SC, REVENUE SC, HEALTH
39	WP(C)/6151/2024 FIXED	SAFDAR HASMI SAIKIA Versus THE STATE OF ASSAM AND 3 ORS	MS. J HAZARIKA MR M CHOUDHURY MR S DIFUSA MR P J DAS	
40	WP(C)/6331/2024 FIXED	BUDDHA KATAKY Versus THE STATE OF ASSAM AND 4 ORS	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	SC, ELEM. EDU GA, ASSAM
ORDERS				
41	Cont.Cas(C)/762/2023 FIXED	DALIM DAS Versus RAVI S PRASAD AND ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR H AGARWAL MR J SINGH MS P GUPTA MS M ZOMUANPUII MR P DOLEY MS V V THANYU MS S JAIN	
42	WITH WP(C)/7350/2023	DALIM DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. B D KONWAR SR. ADV. MR H AGARWAL MS S JAIN	SC, AG SC, FOREST
43	I.A.(Civil)/3262/2023 in Cont.Cas(C)/582/2019	UPENDRA NATH DEKA, Versus PABITRA RAM KHAOUND AND 4 ORS	MR. P J SAIKIA MS D DUTTA	MR. N UPADHAYAY (R-1)
44	WITH Cont.Cas(C)/582/2019	UPENDRA NATH DEKA Versus MOHENDRA MOHAN BORO AND 4 ORS S/356343F HAV/ORL KULDEEP SINGH Versus THE UNION OF INDIA AND 6 ORS	MR. P J SAIKIA MS D DUTTA MR G K DEKA MR C GOGOI MR. A M BARUAH S RABHA MR J C BORAH	MR. B CHAKRAVARTY DY.S.G.I.
45	Cont.Cas(C)/482/2024 B/O	DULALUDDIN AHMED Versus PROF DR ACHYUT CH BAISHYA		
46	Cont.Cas(C)/487/2024 B/O	SABIHA BEGUM Versus PROF DR ACHYUT CH BAISHYA	MR J C BORAH	
47	WP(C)/3320/2024	JOYNAL ABEDIN BARBHUIYA Versus THE STATE OF ASSAM AND 5 ORS	MR. A Y CHOUDHURY MR. T A CHOUDHURY	GA, ASSAM SC, G U
48	I.A.(Civil)/3340/2024 FIXED in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA MR P NAYAK	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY
49	WITH El.Pet./1/2024	HAFIZ RASHID AHMED CHOUDHURY Versus KRIPANATH MALLAH	MR K P PATHAK MR. M DUTTA MR. A M AHMED MR. M K HUSSAIN MR. M A CHOUDHURY MS S SARMA HAZARIKA MR. I U CHOWDHURY	MR. D SAIKIA(R-1) MR. S K TALUKDAR(R-1) MRS P BARUA (R-2 AND 3) MR P NAYAK(R-1)
50	WITH I.A.(Civil)/3222/2024 in El.Pet./1/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. D SAIKIA	MR. A CHOUDHURY

49	WITH Review.Pet./183/2024	KRIPANATH MALLAH Versus HAFIZ RASHID AHMED CHOUDHURY	MR. S K TALUKDAR MR P NAYAK	MR. I U CHOWDHURY
50	I.A.(Civil)/3750/2024 IN WP(C)/3551/2022(D/O) in WP(C)/3551/2022	M/S EASTERN ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR. S BORA	SC, P H E SC, FINANCE
51	WP(C)/4190/2024 B/O	DR. HALIM REZA Versus THE STATE OF ASSAM AND 6 ORS	MR. J I BORBHUIYA MR. L MOHAN MRS. K H CHOUDHURY MR A HOSSAIN	SC, HEALTH
52	WP(C)/4885/2024 FIXED	UJJWAL KANTI PANDIT Versus THE UNION OF INDIA AND 5 ORS	DR G J SHARMA MS. K BHATTACHARYYA MS B BORA	DY.S.G.I.
53	WP(C)/5801/2024 FIXED	DR. HANIF MD. AFSAR ALAM LASKAR Versus THE STATE OF ASSAM AND 5 ORS	MS. S B CHOUDHURY MR. S K DAS	GA, ASSAM SC, HEALTH
54	WP(C)/6388/2024 FIXED	ARUNJYOTI BHARALI Versus THE STATE OF ASSAM AND 3 ORS	MR. P HAZARIKA MR. P K MUNIR MR. H S BORAH MR. A. GAYAN	SC, EXCISE DEPTT.

HEARING

55	WP(C)/7795/2015 FIXED	PUSPA RAM BORAH Versus THE STATE OF ASSAM AND 3 ORS	MR.N C DAS	GA, ASSAM
56	WP(C)/5309/2020 FIXED	PRAHLAD DAS AND 24 ORS Versus THE STATE OF ASSAM AND 3 ORS	MS. N SHYAMAL MR. U K NAIR MR. A CHETRY MR. M P SARMA MR. A BORO	GA, ASSAM

	WITH I.A.(Civil)/1441/2021 in WP(C)/5309/2020	SHRI PRAHLAD DAS AND 24 ORS. Versus THE STATE OF ASSAM AND 3 ORS.	MR. M P SARMA MR. M P SARMA MR. A BORO	GA, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024

23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE MANISH CHOUDHURY

COURT NO: 9

[CIVIL BENCH-II AND III]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	WP(C)/6336/2024	ARIF AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR P SARMAH MR. S DIHINGIA MR I HASSAN MS. K DAS	GA, ASSAM SC, GHC
ORDER NO STEPS				
2	WP(C)/4759/2024	ZIAUR RAHMAN LASKAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U SAIKIA MR. Z ISLAM	SC, P AND R.D. GA, ASSAM
ADMISSION				
3	WP(C)/2822/2019	RUPALI BHATTACHARJEE Versus THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS.	MR A C BORBORA MRS. R BORBORA MR. N SAIKIA MR. N B GOHAIN	MR. G. J. SHARMA MR. S. NATH
	WITH I.A.(Civil)/1700/2021 in WP(C)/2822/2019	THE LIFE INSURANCE CORPORATION OF INDIA AND 3 ORS. Versus SMT. RUPALI BHATTACHARJEE A	DR G J SHARMA MR S NATH	
4	WP(C)/2090/2020	CONSTABLE (GD) FORCE NO. 861241361 ATUL CHANDRA KALITA Versus THE UNION OF INDIA AND 4 ORS.	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. P K DEVI	MR. S S ROY, LEARNED CGC ASSTT.S.G.I.
5	WP(C)/4641/2020	SUDIP BHATTACHARJEE Versus THE ASSAM GRAMIN VIKASH BANK AND 3 ORS	MR. B D KONWAR SR. ADV. MR. R KALITA MR. R SALOI MR H AGARWAL	MR. A GANGULY (r-1 to 4) MR. A DHANUKA (r-1 to 4) SC, A G V B
6	WP(C)/1640/2021	BIRAJ KR DUTTA Versus THE STATE OF ASSAM AND 3 ORS	MR. P BOIRAGI MR. S J SARMAH MRS. B TALUKDAR MR G G GOGOI MRS. B CHAKRABORTY	MR R DHAR (SC, AG(A & E)) SC, FINANCE
7	WP(C)/1166/2022	PRASANTA BORAH AND 11 ORS Versus THE STATE OF ASSAM AND 5 ORS	MR P BHARADWAJ MR. M K CHOUDHURY MR. A BARKATAKI MS. ANASUYA C	GA, ASSAM SC, FINANCE
8	WP(C)/4940/2022 FIXED	MIRA DEKA Versus THE STATE OF ASSAM AND 7 ORS.	MR. K R PATGIRI MS CHITRALEKHA DAS MS. U HAZARIKA	GA, ASSAM MR. B CHAKRABORTY, SC, AG SC, FINANCE

9	WP(C)/6864/2022	DIGBOI CARBON PVT. LTD. Versus THE STATE OF ASSAM AND 3 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
10	WP(C)/388/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
11	WP(C)/412/2023	CARBON RESOURCES PVT LTD Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
12	WP(C)/413/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
13	WP(C)/414/2023	CARBON RESOURCES PVT LTD. Versus STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
14	WP(C)/415/2023	CARBON RESOURCES PVT LTD. Versus THE STATE OF ASSAM AND 4 ORS	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
15	WP(C)/416/2023	CARBON RESOURCES PVT. LTD. Versus THE STATE OF ASSAM AND 4 ORS.	DR. ASHOK SARAF MR P BARUAH MR S J SAIKIA MR. N N DUTTA MR P K BORA B SARMA MR. G. DUTTATRAY	SC, FINANCE AND TAXATION
	WITH			
16	WP(C)/8443/2022 FIXED	RAMA KANTA DEKA AND 4 ORS Versus THE STATE OF ASSAM AND 3 ORS.	MR. P HAZARIKA B. K. BORAH P. BORAH	SC, ASSAM KHADI AND VILLAGE INDUSTRIES BOARD SC, HANDLOOM AND TEXTILE SC, FINANCE
	WITH			
17	WP(C)/839/2023	PANKAJ ISLARY Versus THE STATE OF ASSAM AND 5 OTHRS	MR R DHAR MR B C MUCHAHARY MRS. A BASUMATARY	SC, ELEM. EDU SC, BTC
	WITH			
18	WP(C)/1265/2023	DIBAJYOTI HAZARIKA EX CT GD FORCE NO. 0651323326 Versus THE UNION OF INDIA AND 4 ORS	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MR. K K PARASAR DY.S.G.I.

19	WP(C)/1507/2023	MS. NAZIMA BEGUM Versus THE STATE OF ASSAM AND 5 ORS	DR G J SHARMA	GA, ASSAM MR. A PHUKAN (R-1 & R-2) SC, FINANCE
20	WP(C)/6302/2023	HIRANYA BARMAN Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	WITH			
21	WP(C)/6304/2023	SIMANTA JYOTI BARUAH Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	WITH			
22	WP(C)/6305/2023	PRADIP KUMAR SARMA Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR.	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
	WITH			
23	WP(C)/6306/2023	SANKAR MEDHI Versus THE GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. A K SARMA MR H J TAMULI MR D KALITA	GA, ASSAM SC, GMC
24	WP(C)/6509/2023	EX CT/GD NABAJIT DAS FORCE NO 065137374 Versus THE UNION OF INDIA AND 7 ORS	MR. R MAZUMDAR MR H BEZBARUA MR. R DEKA	MS. B SARMA (C.G.C.) DY.S.G.I.
25	WP(C)/161/2024	NASIR UDDIN AHMED Versus THE STATE OF ASSAM AND 5 ORS	MR. R P SARMAH MR. D DOLEY MS A DEKA	GA, ASSAM MR. S N TAMULI (R-6) MR AZIZUR RAHMAN (R-6) MS ASFIA AHMED (R-6) MS P DEKA (R-6) SC, REVENUE
26	WP(C)/304/2024 B/O	PARAMESH SARMA Versus THE STATE OF ASSAM AND 5 ORS	MR. T DEURI MR. R SARMA	GA, ASSAM SC, AG SC, FINANCE SC, GHC
27	WP(C)/907/2024 IN WP(C)/465/2023 (D/O)	PHANIDHAR PATIRI Versus THE UNION OF INDIA AND 7 ORS.	MR. J I BORBHUIYA MRS. B TALUKDAR MR G G GOGOI A TALUKDAR	MRS. R DEVI DY.S.G.I.
28	WP(C)/1055/2024	INDRA MOHAN SARMAH Versus THE STATE OF ASSAM AND ANR	MR M CHANDA MR S CHOUDHURY MS R MEDHI	SC, HOUSING AND URBAN AFFAIRS
29	WP(C)/1162/2024 FIXED	PALASH SWARGIARY Versus THE STATE OF ASSAM AND 4 ORS	MR DEBA SARMAH MS N SHYAM	GA, ASSAM SC, INDUSTRIES AND COMMERCE
30	WP(C)/1733/2024	SANDHYA SUKLABAIDHYA Versus THE STATE OF ASSAM AND 6 ORS	MR. M ISLAM MS A KHATUN	SC, P AND R.D. GA, ASSAM SC, FINANCE
31	WP(C)/2043/2024	PURUSUTTAM BHAGAWATI Versus THE ASSAM POWER DISTRIBUTION COMPANY LTD. AND 3 ORS	MR. A K BARUAH MR. N MAHAJAN MR. A DAS MR. R A PRAMANIK	SC, APDCL
32	WP(C)/2134/2024	MINU THAKURIA Versus UNION OF INDIA AND 3 ORS.	MR. U J SAIKIA MR. N NATH	MRS. A GAYAN DY.S.G.I.
33	WP(C)/2212/2024	REHANA BEGUM Versus THE STATE OF ASSAM AND 5 ORS.	MR. A ROSHID MS. M R DEVI	GA, ASSAM MR S RAHMAN (r-6) MS. S PHUKAN (r-6)
34	WP(C)/3056/2024	KABITA BORA Versus THE STATE OF ASSAM AND 5 ORS	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. M K CHOUDHURY (R-5, 6) GA, ASSAM MR P BHARDWAJ (R- 5, 6) MR P BHARDWAJ (R- 5, 6) MR. M SARMA (R- 5, 6) MS. ANASUYA C (R- 5, 6) SC, GHC

35	WP(C)/3344/2024 FIXED	SUSMITA BAGLARY Versus THE STATE OF ASSAM AND 4 ORS	MR H TALUKDAR MR. K D SARMA	SC, P AND R.D. GA, ASSAM SC, AG SC, K A A C
36	WP(C)/3950/2024	PAPPU BISWAS Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MR P RAI MS T WAPANGLA MR. R DEKA	MRS S BARUAH DY.S.G.I.
37	WP(C)/3978/2024	ACHINTA RAJKHOWA Versus THE UNION OF INDIA AND 3 ORS	MR. R MAZUMDAR MRS P RAI MS T WAPANGLA MR. R DEKA	MR. G PEGU(CGC) DY.S.G.I.
38	WP(C)/4958/2024 FIXED	DEBASHISH ROY Versus PUNJAB NATIONAL BANK AND ANR	PETITIONER IN PERSON	MR SISHIR DUTTA MS S MOCHAHARI MR. S DUTTA MS K BORAH MR S DUTTA SC, PNB
39	WP(C)/5156/2024	DHIRESWARI DAS Versus THE UNION OF INDIA AND 4 ORS	MD. S ISLAM MD S HOQUE MR. M DEKA	MR. S S ROY (R-1,2,3) DY.S.G.I. SC, CENTRAL BANK OF INDIA
40	WP(C)/5600/2024 FIXED	GAUTAM KUMAR DAS AND 13 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. N BARUAH	GA, ASSAM SC, GHC SC, FINANCE
41	WP(C)/5763/2024 FIXED	BIPUL BAISHYA Versus THE STATE OF ASSAM AND 4 ORS	MR. A BHATTACHARYYA MS. P P DAS	GA, ASSAM MR. B GOGOI SC, GHC
<u>BAIL HEARING</u>				
42	AB/3077/2024 FIXED	HAMIDUR RAHMAN AND ANR. Versus THE STATE OF ASSAM	MR. S ISLAM MR A HAWARI	PP, ASSAM
<u>ORDERS</u>				
43	Cont.Cas(C)/408/2016	BISHNU DEO ROY Versus SRI SAMSER SINGH AND ORS.	MR.S C BISWAS MS.L HAZARIKA MS.J BORAH MS.A DAS MR. S BISWAS	MR.D SAIKIA(R-1) MR.R BORPUJARI(R-1) MR.P N GOSWAMI(R-2) MR.B GOGOI(R-1) MR.I KALITA(R-2) MR.R R GOGOI(R-2)
44	Cont.Cas(C)/364/2018	BIRENDRA CHANDRA BRAHMA AND ANR. Versus SHYAM JAGANNATHAN AND 2 ORS.	MS. N SHYAMAL MR. U K NAIR MR. M P SARMA MS. H BEGUM MS. P BORGHAIN	MR. D SAIKIA (R1) MR. B GOGOI (R1) MR P NAYAK (R1)
45	Cont.Cas(C)/117/2019	PRANAB GOSWAMI Versus BRAJEN MALAKAR AND 2 ORS.	MR. A MOBARAQUE MR. A HUSSAIN	MR. N UPADHAYAY
46	Cont.Cas(C)/133/2019	RITA SHARMA Versus RAMEN DAS AND 2 ORS.	MR B SINHA MR. M GOGOI	MR. K GOSWAMI MR. R M DAS (r-2) MS. A NEOG MS M KAKOTY
47	Cont.Cas(C)/146/2019	ANJAN MITRA AND 2 ORS. Versus THE SILCHAR MEDICAL COLLEGE AND HOSPITAL AND ANR.	MR P SARMA	MR. D SAIKIA (R2) MR. D P BORAH (R2)
48	Cont.Cas(C)/289/2019	BIPUL NATH Versus RAJ CHAKROBORTY AND ANR.	MS. T SOM MR H DAS MR. P TELI	MR. D SAIKIA MRS. V L SINGH MR. D NATH
49	Cont.Cas(C)/399/2019	JITEN BORAH Versus M. MEDHI	MR. P K MEDHI MR. P SAIKIA	
50	Cont.Cas(C)/720/2019	RUPA RAJAK Versus SRI MUNINDRA SHARMA and Anr.	MR D N BHATTACHARYYA	MR. D SAIKIA MR. B GOGOI MR P NAYAK

51	Cont.Cas(C)/116/2021	CHENARAM SAIKIA Versus PREETAM SAIKIA AND ORS	MR S N ADHYAPAK MS B DAS	MR. D SAIKIA (r-3) MR. D SAIKIA (r-3) MR S M T CHISTIE (r-3) MR S M T CHISTIE (r-3) MR. R MAZUMDAR MR. B GOGOI(R-6) MR P NAYAK (R-6) MR A CHALIHA(R-6)
52	Cont.Cas(C)/45/2022 B/O	KAMOLESH DAS AND 5 ORS Versus MUNINDRA NATH NGATEY AND 7 ORS	MR. S ALIM MR. B HUSSAIN MR. A T SIKDER	
53	Cont.Cas(C)/549/2022	EX TC 62091 RECT/GD SATBIR SINGH Versus AJAY KUMAR BHALLA AND ANR	MR. R MAZUMDAR MRS P RAI MR H BEZBARUA MS. S. SAIKIA MR. R DEKA	MRS. A GAYAN (R2)
54	I.A.(Civil)/2168/2022 in WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
	WITH WP(C)/7217/2021	SAURAV CHETIA AND 17 ORS. Versus THE UNION OF INDIA AND 8 ORS.	MR. M BHAGABATI MS. B TALUKDAR	GA, ASSAM MR. JYOTIRMOY ROY (R-5,6,7,8) MR. U K NAIR (r-5,6,7,8) MS. A VERMA(r-5,6,7,8) MS. SUDAKSHINA K. (r-5,6,7,8) MR. S SARMA(R-5,6,7,8) MR. R HAZARIKA(R-5,6,7,8) MR. A DAS (R-5,6,7,8) MR. M P SARMA (r-5,6) MR. C CHAKRAVARTY(R-5,6,7,8) MR D DAS(R-5,6,7,8) MR B P SARMAH(R-5,6,7,8) B SAHA(R-5,6,7,8) SC, INDUSTRIES AND COMMERCE ASSTT.S.G.I.
55	Cont.Cas(C)/112/2023	GOBIN BORA Versus VARSHATY DAS AND 4 ORS	MS. N S THAKURIA MR. P TALUKDAR MS D ANGANA	MRS. R S DEURI (r-2) MRS. R S DEURI (r-2) MR. S R RABHA MS A DAS (R-1,4) MS. L WANGSA (r-2)
56	WP(C)/1483/2023	MS MONIKA BORO @ MONICA BORO Versus THE UNION OF INDIA AND 4 ORS	MR. SAILENDRA DEKA MR J DAS	MR S DUTTA (r-2) MR. S S ROY (C.G.C., R1) MR A KAKOTI (r-4) MS S MOCHAHARI (r-2) MR. S DUTTA (r-2) MS S BORA (r-4) MR S DUTTA (r-2) DY.S.G.I.
57	I.A.(Civil)/3668/2024 WITH OFFICE NOTE, IN WP(C)/3981/2018 (D/O) in WP(C)/3981/2018	ABUL KASEM Versus THE STATE OF ASSAM AND 7 ORS.	MR. D P CHALIHA MR. U P CHALIHA	GA, ASSAM DY.S.G.I. SC, ECI SC, F.T
58	WP(C)/5851/2024 FIXED	PROBITRA SONOWAL Versus THE GAUHATI HIGH COURT AND 7 ORS	MD S HOQUE MR. M DEKA MS B A AHMED MS A BEGUM	SC, GHC

HEARING

59	WP(C)/1922/2016 FIXED	JATINDRA NATH SHARMA Versus THE STATE OF ASSAM and 2 ORS	MR.U K NAIR MR.A CHETRY MR.W YHOSHII MR.M P SARMA MS.N SHYAMAL	MR.B CHAKRABORTY(R-3) MR.M MAHANTA(R-2) MS.R DEKA(R-2) MR.K N CHAKRABORTY(R-2) MS.P MITRA(R-3) MR.B K KASHYAP R-2 SC, PWD MS.P HAZARIKA(R-3)
60	WP(C)/5794/2022 FIXED	DARASH MATHUR AND ANR Versus THE STATE OF ASSAM AND 4 ORS	MR H K DAS MR. U PATHAK	GA, ASSAM MR. R BORPUJARI MR. A PHUKAN, SC, GAD SC, FINANCE DEPTT.

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE SOUMITRA SAIKIA

COURT NO: 10

[CIVIL BENCH-V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- FOR MOTION -				
1	Cont.Cas(C)/573/2024 FIXED	AMBARISH DAS AND 3 ORS. Versus MEGHA NIDHI DAHAL AND ANR	MR. P K ROYCHOUDHURY MR. N G KUNDU MR. A K AZAD	
	WITH			
2	WP(C)/6944/2023	AMBARISH DAS AND 3 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K ROYCHOUDHURY MR H I CHOUDHURY MR. N G KUNDU MR G DEKA	GA, ASSAM MR G KHANDELIA (R-5) MR. K DEKA (R-5) SC, G M D A SC, GMC
3	Cont.Cas(C)/667/2024 FIXED	SMT. DEEPA GOGOI Versus SANTOSH KUMAR YADAV AND 6 ORS.	MR. P MAHANTA MS. M BORGHAIN M DAS	
4	WP(C)/3004/2024 FIXED	SHASHI PRAKASH RAI Versus THE STATE OF ASSAM AND 5 ORS	MR H MAZUMDER A KALITA MISS. J GOGOI MR. A KHANDAKAR MR A K RAI	GA, ASSAM MR I RAFIQUE (R-6) MRS S A CHOUDHURY(R-6) MS A AFREEN(R-6)
5	WP(C)/5850/2024 FIXED	ARCHANA DEORI Versus THE STATE BANK OF INDIA AND 4 ORS	MR. S CHAUHAN MR. P MAZUMDER MR N ALAM M. BORUAH R DEB	MR. B K SEN SC, SBI SR. GA, ASSAM
6	WP(C)/5880/2024 FIXED	BABON SAHU AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MR. L N DIHINGIA MR. S SAHU	GA, ASSAM SC, REVENUE
7	WP(C)/6021/2024 FIXED	SEKUL ISLAM AND 45 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS A HUSSAIN R BEGUM H G DAISY	GA, ASSAM SC, REVENUE
	WITH			
8	WP(C)/5259/2024	AMALA BIBI AND 14 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
9	WP(C)/6126/2024 FIXED	KUNDAL SAIKIA Versus THE STATE OF ASSAM AND 6 ORS	MR. S BISWAS MR. H BURAGOHAIN MS D DEVI	GA, ASSAM

10	WP(C)/6220/2024 FIXED	ABUL KALAM AZAD Versus THE STATE OF ASSAM AND 6 ORS.	MR. P K DEKA MR. P DAIMARY MR. R. KARIM MS. N M LONGKENG J MEDHI	SC, PWD ROAD GA, ASSAM
11	WP(C)/6224/2024 FIXED	DILBAR HOSEN Versus THE STATE OF ASSAM AND 5 ORS	MD H R AHMED MR J I MONDAL MR J ISLAM M BEGUM	SC, PWD ROAD GA, ASSAM
12	WP(C)/6329/2024 FIXED	MONIKA PATOWARY BARMAN Versus THE STATE OF ASSAM AND 5 ORS	MR H R A CHOUDHURY MR. M I HUSSAIN MS. P AHMED N. UDDIN MR. N ISLAM	GA, ASSAM SC, REVENUE
13	WP(C)/6364/2024 FIXED	CHABI SAHA Versus THE STATE OF ASSAM AND 2 ORS	MR. P K ROYCHOUDHURY MR. N HAQUE MR. A K AZAD MR M HUSSAIN	GA, ASSAM SC, REVENUE
14	WP(C)/6409/2024 FIXED	CHARU BALA ROY @ NAZLIN FARUQUE Versus THE STATE OF ASSAM AND 2 ORS	MR A C SARMAH MR G BHARADWAJ MR B DEORI MR N BRAHMA	GA, ASSAM
15	WP(C)/6468/2024 FIXED	PARESH CH SARMA AND 2 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR W R MEDHI MR P TALUKDAR	GA, ASSAM
16	WP(C)/6507/2024 FIXED	SMT. JITADA DAS Versus THE STATE OF ASSAM AND 7 ORS	MR. M DUTTA MS S DEV MR. N BARDOLOI L DEKA	GA, ASSAM SC, REVENUE SC, HEALTH SC, FINANCE
WITH				
17	WP(C)/6440/2024	MD. DILOWAR HUSSAIN AND 2 ORS. Versus THE PRINCIPAL SECRETARY TO THE GOVT. OF ASSAM AND 12 ORS.	MD. H BHUYAN MR. M R Z CHOUDHURY A TALUKDAR	GA, ASSAM SC, HEALTH SC, REVENUE
18	WP(C)/6540/2024 FIXED	PARITOSH CH. GHOSE AND 4 ORS. Versus THE GENERAL MANAGER, N F RAILWAY AND 3 ORS	MR S K BEHARA MR J RAJBONGSHI	DY.S.G.I.
19	WP(C)/6571/2024 B/O	RURAL CHILDRENS EDUCATION SOCIETY MODEL SCHOOL, KHARICALA-HALDIA AND ANR Versus THE STATE OF ASSAM AND 5 ORS	MR. M U MAHMUD MS. M BEGUM MR S H MAHMUD MS. D BORA MS. F RAHMAN	GA, ASSAM SC, SEC. EDU.
20	WP(C)/6704/2024	BISMITA MALAKAR AND ANR Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM GA, ASSAM SC, AEGCL
21	WP(C)/6705/2024	FAZAR ALI Versus THE STATE OF ASSAM AND 5 ORS.	MR T H HAZARIKA MR M CHETIA MR A RASHID MR. K ISLAM MR. D ROY	GA, ASSAM GA, ASSAM SC, AEGCL
22	WP(C)/6714/2024	ASHNA BEGUM Versus THE CENTRAL BANK OF INDIA AND 2 ORS	MS. S KANUNGOE MR. A S ALI MR S HUSSAIN MR. S A B KHABIR	SC, CENTRAL BANK OF INDIA
23	WP(C)/6718/2024	MD. HAMID ALI AND ANR. Versus THE STATE OF ASSAM AND 5 ORS.	MR A TEWARI MS. K HAZARIKA MS. M BAISHYA MS. B SARMAH	GA, ASSAM SC, REVENUE
- FOR ORDERS -				
24	WP(C)/3438/2022 B/O	M/S T K ENGINEERING CONSORTIUM PVT LTD Versus NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORP LTD. AND 4 ORS	MR. D MOZUMDER MR. S K DEORI MR J LIKHA MS. SOMILA	SC, NHIDC

25	Cont.Cas(C)/427/2023 FIXED	SUSHIL KUMAR AGARWALLA Versus GYANENDRA DEV TRIPATHI AND ANR	MR. M R LASKAR MR N SARMA	MR. D SAIKIA (r-1,2) MR. R BORPUJARI (r-1,2) MR. S DUTTA (r-1,2) MS. N BORDOLOI (r-1,2)
26	Arb.P./47/2024 FIXED WITH I.A.(Civil)/3578/2024 in Arb.P./47/2024	SHASHI PRAKASH RAI Versus CHANDAN DAS SHASHI PRAKASH RAI Versus CHANDAN DAS	MR D DAS MR. A GOSWAMI MR A K RAI MR D DAS MR. A GOSWAMI	MR I RAFIQUE MRS S A CHOUDHURY MS A AFREEN
27	Cont.Cas(C)/358/2024 FIXED	SK. REAZ UDDIN Versus SMTI. GAYATRI BHOTTACHARJYA	MR. N ALAM R K MR. A RAHMAN	MR. R R Gogoi SC, P H E
28	WP(C)/3376/2024 FIXED	BIJOY KUMAR KANO Versus THE STATE OF ASSAM AND 5 ORS	MR. J M A CHOUDHURY MR. A B T HAQUE	SC, P AND R.D. GA, ASSAM
29	I.A.(Civil)/3825/2024 IN WP(C)/5699/2024 (D/O) in WP(C)/5699/2024	SAIDUL ISLAM @ SAIDUR ISLAM Versus THE STATE OF ASSAM AND 4 ORS	MR. M A SHEIKH MS. A BEGUM MR M H CHOUDHURY	GA, ASSAM GA, ASSAM
30	I.A.(Civil)/3841/2024 FIXED in WP(C)/397/2024 WITH WP(C)/397/2024	MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS MAZAHARUL SULTAN Versus THE STATE OF ASSAM AND 4 ORS	MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY MR. P MAHANTA MS. P SAHARIA C SARMA V KHAKHALARY	GA, ASSAM SC, WATER RESOURCE GA, ASSAM SC, WATER RESOURCE
31	WP(C)/5147/2024 B/O	DHIRAJ MAZUMDAR AND 2 ORS Versus THE STATE OF ASSAM AND 21 ORS	MR. K P PATHAK MR BHARGAV DAS MR. C PAUL	SC, CO OP GA, ASSAM
32	WP(C)/5261/2024 FIXED WITH I.A.(Civil)/3662/2024 in WP(C)/5261/2024	DIGANTA CHOUDHURY AND ANR Versus THE STATE OF ASSAM AND 9 ORS GURUKUL EDUCATIONAL TRUST AND 3 ORS Versus DIGANTA CHOUDHURY AND ORS	MR. N N JHA MR. M BERIA MR. M UDDIN MS M SAHOO MR. K N CHOUDHURY MR. K N CHOUDHURY MR. S P SHARMA K AHMED	MR. K N CHOUDHURY(R- 7 TO 10) GA, ASSAM MR. S P SHARMA(R- 7 TO 10) K AHMED (R- 7 TO 10) SC, G M D A SC, GMC GA, ASSAM SC, PWD
- ADMISSION WITH NOTICE SERVED - REPLY NOT FILED -				
33	WP(C)/4527/2023 FIXED WITH WP(C)/1719/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD.AND ANR. Versus UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
34	WP(C)/1719/2023 WITH WP(C)/2676/2023	RAJENDRA KUMAR RAVINDRAPAL MANGLA Versus UNION OF INDIA AND 6 ORS.	MS. B CHOWDHURY	MR H GUPTA MR H GUPTA DY.S.G.I.
35	WP(C)/2676/2023	M/S JAYANTA KUMAR GHOSH OUT DOOR CATERING PRIVATE LTD. AND ANR. Versus THE UNION OF INDIA AND 7 ORS.	MS. B CHOWDHURY	MR H GUPTA DY.S.G.I.
36	WP(C)/5098/2024 FIXED	NASIM AHMED AND ANR Versus THE UNION OF INDIA AND 7 ORS	MR. B J GHOSH MR. I ALAM MR. T SK	GA, ASSAM DY.S.G.I. SC, NHIDC
37	WP(C)/5281/2024 FIXED	RAJENDRA NATH RAY Versus THE STATE OF ASSAM AND 6 ORS	MR. A DAS	GA, ASSAM DY.S.G.I. SC, REVENUE

38	WP(C)/5432/2024 FIXED	RAFIKUL ALI AND 44 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS	GA, ASSAM SC, REVENUE
WITH				
39	WP(C)/6469/2024	MOHIR HOQUE AND 66 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. J AHMED MS M DAS MR. S MOLLAH	GA, ASSAM SC, REVENUE
40	WP(C)/5566/2024 FIXED	SRI MANOJ KUMAR JAIN Versus THE UNION OF INDIA AND ORS	MR. A K GUPTA MR. R S MISHRA MR. R K MAHANTA	SC, GST DY.S.G.I.
41	WP(C)/6078/2024 FIXED	SILBHANGA (NA-KHULAGRANT) KORKAT BASTI BHUMI PUNAR SANGSTHAPAN DABI COMMITTEE AND 229 ORS. Versus THE UNION OF INDIA AND 7 ORS	MR. A R BHUYAN MR. P K ROYCHOUDHURY MS. A. BORAH MR N Z CHOUDHURY MR N A MAZARBHUIYA MR S ABDULLAH	GA, ASSAM DY.S.G.I. SC, REVENUE
42	WP(C)/6187/2024 CAVT. NO.11362/024, FIXED	ASITPUR TEA ESTATE AND ANR Versus ASSAM TEA EMPLOYMENT PROVIDENT FUND ORGANIZATION (ATEPFO) AND 2 ORS	MR N N UPADHYAYA MR. D K BAGCHI MS. MALLIKA DEVI	SC, ATEPFO R SARMAH (FOR CAVEATOR) MR J BORAH (FOR CAVEATOR) MR. K KAKOTI (FOR CAVEATOR)
- ADMISSION WITH NOTICE SERVED - REPLY FILED -				
43	Arb.P./32/2021	M/S EASTERN CARGO MOVERS AND ANR. Versus RAJ KUMAR MISHRA AND 3 ORS.	MR P SHARMAH MR P SONOWAL MR S B SINHA MR. A DEKA	MR Z MUKIT (R-1 TO 3) MR. H. BURAGOHAIN (R-4) MS. J TAMULI (R-1 TO 3) MS A DEVI (R-4) MS. H BORAH (R-4)
44	WP(C)/4145/2021 FIXED	SUNMAI PHUKAN AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR. I H LASKAR MR. P K DEKA MD. S ALOM	GA, ASSAM MR. J K GOSWAMI (r-5) SC, ALLAHABAD BANK SC, REVENUE
45	Arb.P./28/2022	M/S JOY ENTERPRISES Versus UNION OF INDIA AND 4 ORS	MR. R HUSSAIN MS P SEN MR A A AHMED F. SHAHIN	MR. A K DUTTA DY.S.G.I.
46	Arb.P./2/2023 FIXED	BELSERI TEA CO (INDIA) PVT LTD AND 4 ORS Versus GEETA R PATEL AND ANR	MS. M L GOPE MS. N HAWELIA MS. N GOGOI MR S K SAHA	MR. P BORAH (r-2) MRS K M SAIKIA (r-2)
47	WP(C)/4714/2023 B/O	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND ANR	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
WITH				
	I.A.(Civil)/406/2024 in WP(C)/4714/2023	GOBINDA KARMAKAR AND ANR Versus THE STATE OF ASSAM AND 3 ORS	MR. B CHETRI MR VINOD BASFOR	GA, ASSAM MR S DEKA (R 3 & 4) MR. S S ROY SC, TINSUKIA MUNICIPAL BOARD
48	WP(C)/5560/2023	NABA KISHOR DEB Versus THE STATE OF ASSAM AND 5 ORS	MR. B K DAS MR G JALAN MR H P GUWALA	GA, ASSAM MR. S BANIK (r-6) MR. A DHAR (R-2) MR P NAYAK (R-1) SC, HOUSING AND URBAN AFFAIRS
49	Arb.P./16/2024	RCC INFRA VENTURES LTD., Versus THE ENGINEER-IN-CHIEF AND 2 ORS.	MR. P D NAIR MR G ALAM MR. H ROHMAN MR S R A NASER	MR M R ADHIKARI DY.S.G.I.
50	WP(C)/905/2024 FIXED	CHAFA BEGUM AND 4 ORS Versus THE STATE OF ASSAM AND 9 ORS	MR. S ISLAM MR A HAWARI	GA, ASSAM SC, REVENUE SC, FOREST SC, P W D

51	WP(C)/1745/2024 FIXED	GOALPARA WHOLESALE CONSUMERS CO. OPERATIVE SOCIETY LTD. GOALPARA Versus THE STATE OF ASSAM AND 4 ORS 4	MR F Z MAZUMDER	GA, ASSAM
52	WP(C)/3042/2024 FIXED	PARBATI BISWAS DAS Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	SC, ASLSA GA, ASSAM SC, FINANCE
53	WP(C)/4404/2024	MAFIJAN BIBI Versus THE STATE OF ASSAM AND 3 ORS	MR. R Deka MR. W RAHMAN S I AKAND	SC, ASLSA GA, ASSAM
54	WP(C)/4813/2024 FIXED	M/S SOHAM ENTERPRISES Versus THE STATE OF ASSAM AND 4 ORS	MR. A PARVEZ MR D GOGOI MR. B ROY	SC, PWD ROAD GA, ASSAM SC, G M D A SC, REVENUE
55	WP(C)/5244/2024 FIXED	KRISHNANAND KRISHNMURTI Versus THE STATE OF ASSAM AND 4 ORS	MR S M ABDULLAH P MS F HUSSAIN MR. S RAHMAN MR. J ALI MD R ISLAM MD IMRAN	GA, ASSAM MR. M SMITH (R-4) SC, G U

HEARING

56	WP(C)/470/2019 WITH SCANNED COPY OF ORDER SHEETS LCR, FIXED	TARUN KR. GOSWAMI Versus THE STATE OF ASSAM AND 4 ORS	MR. A C SARMA MR. D GOSWAMI MR. B DEORI MR. B HALDAR MR G BHARADWAJ	MR S S DEY (SC, GAUHATI HIGH COURT, R-4,5) MR. N GOSWAMI (GA, ASSAM) R- 1,2,3 Mr. Angshuman Bora, amicus Curiae
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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

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[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE PARTHIVJYOTI SAIKIA

COURT NO: 11

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3699/2024 FIXED	BASSHA SKHEIK @ BASHA SHEIKH 3 ORS. Versus THE STATE OF ASSAM	MR. M HUSSAIN MR. R I MONDAL MR A.K. MOLLAH	PP, ASSAM
WITH				
2	Bail Appln./3671/2024	MOHIDUL ISLAM AND 2 ORS. Versus THE STATE OF ASSAM	MR. N H MAZARBHUIYAN MR. M R SODIAL MR. M H SAIKIA MR R I BHUYAN	PP, ASSAM
3	Bail Appln./3832/2024	BHASKAR KALITA Versus THE STATE OF ASSAM	MR M HOQUE MS J BEGUM	PP, ASSAM
4	Bail Appln./3833/2024	SRI BANJIT BARMAN Versus THE STATE OF ASSAM	MR. K K HANDIQUE MR D SHARMA MR. M KALITA	PP, ASSAM
5	Bail Appln./3839/2024	SAMINUL ALI @ ISLAM Versus THE STATE OF ASSAM	MR S ISLAM S RAHMAN	PP, ASSAM
6	Bail Appln./3840/2024	BIPIN CHANDRA PRADHANI Versus THE STATE OF ASSAM	MR. D P CHALIHA MR. U P CHALIHA MS M ROY	PP, ASSAM
7	Bail Appln./3841/2024	JAMANUR ISLAM Versus THE STATE OF ASSAM AND ANR.	MR B P BORAH MR. U S BORA MR P J DUTTA MR. A KHANDAKAR	PP, ASSAM
8	Bail Appln./3845/2024	ASISH DEBBARMA @ ASHISH DEBBARMA AND ANR Versus UNION OF INDIA	MR. M BISWAS J SINGPHO S K DAS	SC, NCB
MOTION				
9	Crl.Pet./1441/2024 FIXED	LAKPEN KONYAK AND ANR. Versus THE STATE OF ASSAM	MR. S J SARMAH MS. R KOTOKY	PP, ASSAM
10	Crl.Pet./1470/2024 FIXED	MOINUDDIN ALI Versus THE STATE OF ASSAM AND ANR	MR. A PARAMANIK P. KALITA	PP, ASSAM
11	AB/3031/2024 FIXED	ABDUL MATLEB AND ANR Versus THE STATE OF ASSAM	MR A ALI MS. M KHATUN	PP, ASSAM

12	AB/3135/2024 FIXED	MANOHARMAYUM PRASANTA SHARMA Versus THE STATE OF ASSAM	MR. M HAQUE MR. S ISLAM MR A HAWARI	PP, ASSAM
13	AB/3185/2024 B/O	MUSTAFA ALI AHMED Versus THE STATE OF ASSAM	MS. T SOM MR H DAS MS. U HAZARIKA	PP, ASSAM
14	AB/3286/2024	SMT NIRU BARUAH Versus THE STATE OF ASSAM	MR A KAKOTI J PEGU	PP, ASSAM
15	AB/3287/2024	ASRAFUL ISLAM @ ASRAFUL ALI Versus THE STATE OF ASSAM	MR. M KHAN MR A K DAS MS J AKTAR	PP, ASSAM
16	AB/3289/2024	ATAUR RAHMAN AND 2 ORS Versus THE STATE OF ASSAM	MR. S M MOLLAH MR. M MONDAL	PP, ASSAM
17	AB/3290/2024	JAKIR HUSSAIN AND ANR Versus THE STATE OF ASSAM	K SHIKDER MR. R ISLAM MR J. ISLAM	PP, ASSAM
18	AB/3291/2024	ABDUL KALAM @ KALAM ALI Versus THE STATE OF ASSAM	MR. S S S RAHMAN MS S Z HAYAT MS B H SHIRIN	PP, ASSAM
19	AB/3292/2024	SAIFUL HOQUE Versus THE STATE OF ASSAM	MR. R ISLAM MR J. ISLAM MR. N UDDIN	PP, ASSAM
20	AB/3294/2024	EMRAN AHMED Versus THE STATE OF ASSAM	MR J ISLAM MR. T MOHAMMAD	PP, ASSAM
21	AB/3296/2024	SOLEBHAN BEWA Versus THE STATE OF ASSAM	MD. S ISLAM MS M DAS MR. M DEKA	PP, ASSAM
22	AB/3299/2024	PRANJAL RAJBONGSHI Versus THE STATE OF ASSAM	MR. D SARMAH MR A AHMED S. J. SAHARIAH B. D. KAKATI	PP, ASSAM
23	AB/3301/2024	NAYAN JYOTI BARMAN Versus THE STATE OF ASSAM	MR. J I BORBHUIYA MR. S K SAIKIA MR D.S. BHATTACHARYA	PP, ASSAM
ADMISSION				
24	Crl.Pet./200/2019	NABASISH CHAKRABORTY AND ANR. Versus THE STATE OF ASSAM AND ANR	MR. N J KHATANIAR MR. R R Gogoi	MR. A BHATTACHARYA (R2) MS. K MALAKAR (R2) MS. M BARUAH (R2) MR. A BHATTACHARJEE (R2) PP, ASSAM MS. K TALUKDAR (R2)
	WITH I.A.(Crl.)/305/2019 in Crl.Pet./200/2019	TUSHARKANA BANERJEE Versus NABASISH CHAKRABORTY AND 3 ORS	MR. N J KHATANIAR MR. P MAHANTA	MR. R R Gogoi PP, ASSAM
	WITH I.A.(Crl.)/336/2019 in Crl.Pet./200/2019	PARTHA SARATHI BANERJEE Versus NABASISH CHAKRABORTY AND 2 ORS	MR. A BHATTACHARYA MR. A BHATTACHARJEE MS. K TALUKDAR	MR. N J KHATANIAR PP, ASSAM
25	Crl.Pet./1040/2023 WITH LCR 5 FILES	SAMSUL HOQUE AND GABBAR SINGH Versus THE STATE OF ASSAM AND ANR	MR. SURAJIT DAS MR SARFRAZ NAWAZ MR S A BARBHUYAN	PP, ASSAM
26	Crl.Pet./1219/2023 WITH LCR 1 FILE, FIXED	ANU PEGU AND 2 ORS Versus THE STATE OF ASSAM AND ANR	MR G JALAN	MR. K MOHAMMED (R-2) PP, ASSAM
27	Crl.A./394/2024 WITH OFFICE NOTE, FIXED	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI

	WITH I.A.(CrI.)/1160/2024 in CrI.A./394/2024	JAYANTA SARMA Versus CENTRAL BUREAU OF INVESTIGATION	MR. P S DEKA MR. B K BHAGAWATI MS. A CHAKRABARTY MR B S DEKA	SC, CBI
28	CrI.Pet./676/2024 FIXED	AMARNATH ASHOK SAWANT Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MS. P. NAIDING MR. S SARKAR	PP, ASSAM
29	CrI.Pet./1044/2024 WITH LCR 1 FILE, FIXED	SABYASACHI NATH AND 3 ORS Versus THE STATE OF ASSAM AND 3 ORS	MRS A BUJARBARUAH MS A.SARMA	MR H R CHOUDHURY(R-2) A S PRODHANI (R-2) PP, ASSAM K MAINUDDIN(R-2)
30	CrI.Pet./1203/2024 FIXED	M/S G R INFRAPROJECTS LTD Versus THE CENTRAL BUREAU OF INVESTIGATION CBI	MR. R J DAS	SC, CBI
BAIL HEARING (BA)				
31	Bail Appln./3729/2024 FIXED	FAIJUDDIN HAQUE @ FAIJUDDIN HOQUE Versus THE STATE OF ASSAM	MR. M R KHANDAKAR MR. A ROHMAN	PP, ASSAM
BAIL HEARING				
32	AB/3701/2023 FIXED	BIKASH SARKAR Versus THE STATE OF ASSAM	MR. A GOYAL MR. A CHOUDHURY	PP, ASSAM
33	AB/1224/2024 FIXED	RANJAN PEGU Versus THE STATE OF ASSAM	MS. T SOM MS. U HAZARIKA MR. P TELI	PP, ASSAM
34	AB/1540/2024 FIXED	CHANDRASEKHAR KUMAR @ CHANDRASEKHAR KUMAR SINGH Versus THE STATE OF ASSAM	MR. J M GOGOI MR J P KACHARI	PP, ASSAM
35	AB/2267/2024 FIXED	RAHUL AMIN Versus THE STATE OF ASSAM	MR. P K ROYCHOU DHURY MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	PP, ASSAM
36	AB/2356/2024 FIXED	ASHADUL ALOM AND 2 ORS Versus THE STATE OF ASSAM	MR. M U MONDAL MS. N NASRIN MR A ALIM SK	PP, ASSAM
37	AB/2599/2024 FIXED	PALLAB HAZARIKA AND ORS Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
38	AB/2627/2024 FIXED	MONSUR ALI @ MANSUR ALI Versus THE UNION OF INDIA	MR. M P CHOUDHURY MR. S BATHARI	SC, RAILWAY
39	AB/2774/2024 FIXED	AZIZUR SK AND 2 ORS Versus THE STATE OF ASSAM	MR A W AMAN MR SARFRAZ NAWAZ SAMIM RAHMAN	PP, ASSAM
40	AB/3025/2024 FIXED	SADDAM HUSSAIN Versus THE STATE OF ASSAM AND ANR	MR A HUSSAIN MS M BEGUM MR ROBIUL HOQUE	PP, ASSAM
41	AB/3074/2024 FIXED	SAGAR BISWAS Versus THE STATE OF ASSAM	MR. M KALITA	PP, ASSAM
42	AB/3080/2024 FIXED	SAHABUDDIN AHMED Versus THE STATE OF ASSAM	S YESMIN MR D MEDHI MR. A HUDA MS R BEGAM	PP, ASSAM
43	AB/3085/2024 WITH OFFICE NOTE, FIXED	SAIFUDDIN ALI Versus THE STATE OF ASSAM	MR K THAKUR S YESMIN MR D MEDHI MR P SONOWAL MR. J N SUWAI	MR A HUSSAIN (INFORMANT) MR N AHMED(INFORMANT) PP, ASSAM

44	AB/3096/2024 WITH OFFICE NOTE, FIXED	PRANATI DAS Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR K L GUPTA MR KRISHNANGSHU B	PP, ASSAM
45	AB/3104/2024 FIXED	IDRISH ALI AND 2 ORS. Versus THE STATE OF ASSAM	MR H R A CHOUDHURY MR. A T SARKAR AMINUR RAHMAN	PP, ASSAM
46	AB/3115/2024 FIXED	AKSOR ALI AND 2 ORS Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
47	AB/3206/2024 FIXED	HASMAT ALI AND 4 ORS Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MR. F A HASSAN MS. U NANDA	PP, ASSAM
48	AB/3215/2024 FIXED	NURUL AMIN CHOWDHURY Versus THE STATE OF ASSAM	MR. M K HUSSAIN MRS. S Y AHMED MR. M ALOM	PP, ASSAM
49	AB/3255/2024 WITH OFFICE NOTE, FIXED	HAZARAT ALI @ HAJARAT ALI SHEIKH Versus THE STATE OF ASSAM	MR. SURAJIT DAS A W AMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN A S CHOUDHURY	MS. R CHOUDHURY (FOR INFORMANT) MS F N ZAMAN (FOR INFORMANT) PP, ASSAM MD. MEMON AHMED (FOR INFORMANT)

ORDERS

50	I.A.(CrI.)/408/2022 WITH LCR 1 FILE, B/O in CrI.Pet./649/2022	ADITYA SONOWAL AND 17 ORS. Versus RAJANI KANT AND ANR.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
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WITH

[CrI.Pet./649/2022](#)

RAJNI KANT
Versus
THE UNION OF INDIA AND 2 ORS

MR S N SARMA SENIOR
ADVOCATE
MR. D SAIKIA
MS. N K DEVI
MR. N ANIX SINGH

ASSTT.S.G.I.

51	I.A.(CrI.)/409/2022 WITH LCR 1 FILE, B/O in CrI.Pet./650/2022	ADITYA SONOWAL AND 17 ORS Versus SMT SUSHMA RAWAT AND 3 ORS.	MS D BORGHAIN MR. P GOHAIN MS. K BARUAH MS. M SARMAH MS M BORAH	MR. N ANIX SINGH ASSTT.S.G.I.
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WITH

[CrI.Pet./650/2022](#)

SUSHMA RAWAT
Versus
THE UNION OF INDIA AND 2 ORS

S N SARMA
MS. N K DEVI
MR. N ANIX SINGH

ASSTT.S.G.I.

52	CrI.Pet./1374/2023 WITH LCR 1 FILE	JAHIRUL ISLAM LASKAR Versus THE STATE OF ASSAM AND ANR	G UDDIN MR H I CHOUDHURY P ADHIKARI	PP, ASSAM
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53	CrI.Rev.P./467/2024 FIXED	NAYANA CHANGKAKOTI Versus MANASH JYOTI SHARMA	MR. A CHAMUAH R BHUYAN MR. N BORDOLOI	
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54	I.A.(CrI.)/1191/2024 WITH LCR 3 FILES, FIXED in CrI.Pet./71/2022	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA	PP, ASSAM
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WITH

[CrI.Pet./71/2022](#)

CHINTAMONI MAHANTA
Versus
THE STATE OF ASSAM AND ANR

MR. P MAHANTA
MS. D PAUL

PP, ASSAM

55	CrI.Pet./782/2021	CHINTAMONI MAHANTA Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MS. D PAUL	PP, ASSAM
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56	CrI.Pet./1447/2024 FIXED	PRAGYAN CHUTIA Versus THE STATE OF ASSAM AND ANR	MR S BORTHAKUR MR. D GOGOI	PP, ASSAM
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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ROBIN PHUKAN

COURT NO: 12

[CIVIL BENCH-I AND CIVIL BENCH-II]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	CRP(IO)/426/2024	VIJAY KUMAR CHOPRA Versus SANJAY PATNI AND 17 ORS.	MR. O P BHATI MR T C DAS MR. P SARMA S. K. GUPTA	
ADMISSION				
2	WP(C)/1990/2021 PART-HEARD, FIXED	MAMTAJ BEGUM AND ANR. Versus THE STATE OF ASSAM AND 6 ORS.	MR. R C DAS MR S C DAS MR P BURAGOHAIN	SC, ELEM. EDU SC, SSA
3	WP(C)/7741/2018 WITH WP(C)/5787/1999 (D/O), FIXED	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MRS S B CHOUDHURY MR. A M BARBHUIYA MR. A M MAZUMDER	SC, ELEM. EDU GA, ASSAM
4	WITH WP(C)/390/2024	SHALIM UDDIN BARBHUIYA Versus THE STATE OF ASSAM AND 6 ORS	MS. S B CHOUDHURY MR. S K DAS MS. Z R MAJUMDAR	SC, ELEM. EDU GA, ASSAM
5	WP(C)/4318/2022 FIXED	MANOJ KR CHOWHAN Versus THE STATE OF ASSAM AND 5 ORS	MR H TALUKDAR B R BRAHMA MR. R SARMA	SC, ELEM. EDU
6	WP(C)/3779/2023 FIXED	RUPAK CHANDRA KALITA Versus THE STATE OF ASSAM AND 4 ORS	MR. S K GOSWAMI MR N SARMA MR. R SHARMA	SC, ELEM. EDU SC, BTC SC, FINANCE
7	MFA/55/2024	GOLAP JAN BIBI Versus THE UNION OF INDIA	G UDDIN P ADHIKARI MR A K AZAD	
8	MACApp./491/2024	NEW INDIA ASSURANCE COMPANY LTD Versus ASHUTOSH DAS AND 2 OSR	MR. R C PAUL	MR. M TALUKDAR (R-1,2)
	WITH I.A.(Civil)/2866/2024 in MACApp./491/2024	NEW INDIA ASSURANCE COMPANY LTD Versus ASHUTOSH DAS AND 2 OSR	MR. R C PAUL	
9	WP(C)/599/2024 B/O	KAMAL DAS Versus THE STATE OF ASSAM AND 3 ORS	J SHARMA G. DAS S MEDHI	SC, HIGHER EDU MR B D DAS (R-4) MR H K SARMA(R-4) MR S BORA(R-4) MR J LOTHAR(R-4)
10	WP(C)/2486/2024 FIXED	ABHIJIT BORA Versus THE STATE OF ASSAM AND 2 ORS (H)	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.

11	WITH WP(C)/2136/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 3 ORS.	MR. A K DUTTA MR. B PURKAYASTHA	SC, SEC. EDU.
12	WITH WP(C)/2653/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA DIKSHITA DEKA	SC, SEC. EDU.
13	WITH WP(C)/3917/2024	TANKESWAR NATH Versus THE STATE OF ASSAM AND 2 ORS	MR. B PURKAYASTHA J.P. BARUAH	SC, SEC. EDU.
14	WP(C)/3875/2024 FIXED	AJIT BARMAN Versus THE STATE OF ASSAM AND 3 ORS	MR. M KHAN MS J AKTAR K MAINUDDIN	SC, SEC. EDU.
15	WP(C)/5614/2024 B/O	MD. JOMIL AHMED Versus THE STATE OF ASSAM AND 3 ORS	MR. P J SAIKIA, SR. ADV MR J ISLAM MS M NIROLA	SC, SEC. EDU.
16	WP(C)/5994/2024 FIXED	PRABHAT CHANDRA DAS Versus STATE OF ASSAM AND 3 ORS	MR. S P CHOUDHURY MS B DEVI DR. B. C. BORAH	SC, ELEM. EDU SC, SCERT, ASSAM SC, FINANCE
FOR HEARING U/O XLI RULE II C.P.C.				
17	RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
	WITH I.A.(Civil)/959/2018 in RSA/73/2018	HOQUE MD REZAUL KARIM and 10 ORS Versus ABDUL FAZAL and ORS	MR G P BHOWMIK MS P CHETIA MS. M KALITA	
18	RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
	WITH I.A.(Civil)/2133/2024 in RSA/129/2024	LEGAL HEIRS OF ABDUL AWAL ABDUL HAQUE AND 7 ORS. Versus RUP BHANU AND 3 ORS.	MR. N HAQUE MR. A K AZAD MR. S R BARBHUIYA MR M HUSSAIN	
19	RSA/169/2024 CAVT. NO.07252/024, FIXED	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA FOR CAVEATOR
	WITH I.A.(Civil)/2760/2024 in RSA/169/2024	DR JAYANTA KUMAR HAZARIKA Versus DOLLY KAUR DAS AND 3 ORS	MR Z MUKIT MR. A SATTAR	MR. S SHARMA MR. S SHARMA FOR CAVEATOR
ORDERS				
20	Cont.Cas(C)/31/2020 FIXED	SAILENDRA NATH SARMA Versus PREETAM SAIKIA, IAS AND ORS	MR. U K GOSWAMI MR D KALITA MS S BORA	MR. D SAIKIA MR. D SAIKIA MR. D SAIKIA MR S M T CHISTIE (R1) MR. N J KHATANIAR(R-7) MR. U SARMA(R-7) MR. K P PATHAK MS. S KONWAR
21	MFA/55/2023 WITH LCR	ORIENTAL INSURANCE COMPANY LTD. Versus ABU NASAR AND ANR.	MS. R D MOZUMDAR MS. C MOZUMDAR MR. S P SHARMA	
22	RSA/107/2023	KANDU SHEIKH Versus MALEK UDDIN AND 14 ORS.	MR. R BARUAH MR. A IKBAL	MR. J AHMED (r-1,2,3) R BEGUM (r-1,2,3) H G DAISY (r-1,2,3)
23	RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	MR. B D DEKA MR. M DAS MR S DEWRI N CHAUDHURY MR A BHATRA

	WITH I.A.(Civil)/2142/2023 in RSA/125/2023	HAMIDA BEGUM AND 3 ORS. Versus ABDUL MATLIB	MR. S ISLAM MR A HAWARI	
24	Cont.Cas(C)/611/2023 FIXED	SMT. KHUSAL KUMARI BHUYAN Versus MAMATA HOJAI	MR. N ISLAM M KHATUN	MR. D SAIKIA MR S M T CHISTIE MR. R MAZUMDAR
25	I.A.(Civil)/2819/2023 in RSA/8276/2023	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR.	MR. S S ROY MS. S KAKATI MS. M. KONYAK. W	MR G N SAHEWALLA (R-1) MR. N SHARMA (R-1) B K SINGHA (R-1)
	WITH RSA/8276/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY	
	WITH I.A.(Civil)/8277/2023 (Filing Number)	NUMALIGARH REFINERY LTD. AND ANR. Versus BALIRAM SINGH AND ANR. A	MR. S S ROY	
26	MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	MS. SUDAKSHINA K. MS. P BARUAH(R-1,2,3)
	WITH I.A.(Civil)/1286/2024 in MFA/26/2024	BAJAJ ALLIANZ GENERAL INSURANCE COMPANY LTD. Versus KABITA BORDOLOI AND 3 ORS.	MR. R GOSWAMI MS. M SAIKIA MS. P BORTHAKUR	
27	RSA/145/2024	BIVEK DAS @ BIBEK ROHI DAS Versus MINA KURMI	MR B SHARMA MR S SHARMA MR. M HASSAN	MR H RAHMAN RUBI GOGOI
28	RSA/153/2024	RAKESH SAIKIA SONOWAL Versus THE STATE OF ASSAM AND 5 ORS	MR. R SARMA	GA, ASSAM MR T MAZUMDAR (R-5) MR R SARKAR (R-5) SC, FOREST
29	CRP(IO)/273/2024 FIXED	MD. KADIRUZ ZAMAN ZINNA AND 2 ORS Versus MD. NURUZAMAN KABIR AND 2 ORS	MR. A C SARMA MR G BHARADWAJ MR B DEORI MR N BRAHMA	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS
	WITH I.A.(Civil)/3224/2024 in CRP(IO)/273/2024	MD. NURUZAMAN KABIR AND 2 ORS Versus MD. KADIRUZ ZAMAN ZINNA AND 2 ORS	MR. N N JHA MR. M UDDIN MS M SAHOO MS P DAS	MR A C SARMAH
30	I.A.(CrI.)/302/2024 WITH LCR 2 FILES(SCANNED COPY), B/O in CrI.Rev.P./273/2022	JAMELA KHATOON, Versus MD. IBRAHIM ALI AND ANR.		MR M HOQUE PP, ASSAM
	WITH CrI.Rev.P./273/2022	MD. IBRAHIM ALI Versus JAMELA KHATOON AND ANR	MD A HUSSAIN MR. M HOQUE	MR. S HOQUE (R-1) MR. M ISLAM (R-1) PP, ASSAM
31	CRP(IO)/485/2024 FIXED	NIVA RANI SAIKIA AND 2 ORS Versus ANKUR BORA AND 2 ORS	MR. M K SARMA MR G DAS	
32	I.A.(Civil)/674/2024 in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS	MR. D BARUAH	MR. T J MAHANTA
	WITH RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND 2 ORS.	MR A D CHOUDHURY MR. D BARUAH MR. P K BORDOLOI	MR. T J MAHANTA (R-1) MS. P BHATTACHARYA (R-1) MR. A BORUA (R-1)
	WITH I.A.(Civil)/671/2024 in RSA/86/2021	GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS	MR. D BARUAH	MR. T J MAHANTA

	<p>WITH I.A.(Civil)/673/2024 in RSA/86/2021</p>	<p>GOUTAM BORUAH Versus ATUL CH. SAIKIA AND ORS.</p>	<p>MR. D BARUAH</p>	<p>MR. T J MAHANTA</p>
33	<p>I.A.(Civil)/1464/2024 FIXED in RSA/23/2009 WITH RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
		<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
	<p>WITH MC/3414/2010 in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	
	<p>WITH MC/3415/2010 in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	
	<p>WITH MC/3416/2010 in RSA/23/2009</p>	<p>MD. MURAD IMAN and 5 ORS Versus MD. SULEMAN SHEIKH and 8 ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	
	<p>WITH MC/2175/2012 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
	<p>WITH MC/2176/2012 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MR.R L YADAV MS.K YADAV MS.T GOSWAMI MR.A KABRA MR.B K GOSWAMI</p>	<p>MR.P P BARUAH MR.R SARMA MR.M K DUTTA</p>
	<p>WITH I.A.(Civil)/1764/2020 in RSA/23/2009</p>	<p>ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.</p>	<p>MR. R L YADAV MS.K YADAV MR.A KABRA</p>	
	<p>WITH I.A.(Civil)/1765/2020 in RSA/23/2009</p>	<p>ON THE DEATH OF MURAD IMAM HIS LEGAL HEIRS AND 5 ORS. Versus SULEMAN SHEIKH AND 8 ORS.</p>	<p>MR. R L YADAV MS.K YADAV MR.A KABRA</p>	<p>MR. P P BARUAH</p>
	<p>WITH I.A.(Civil)/1697/2022 in RSA/23/2009</p>	<p>MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS</p>	<p>MR. R L YADAV MS. K YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
	<p>WITH I.A.(Civil)/1698/2022 in RSA/23/2009</p>	<p>MD. MURAD IMAN AND 5 ORS Versus MD. SULEMAN SHEIKH AND ORS</p>	<p>MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
	<p>WITH I.A.(Civil)/1465/2024 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>
	<p>WITH I.A.(Civil)/1466/2024 in RSA/23/2009</p>	<p>MD. MURAD IMAN and ORS Versus MD. SULEMAN SHEIKH and ORS</p>	<p>MR. R L YADAV MR. R L YADAV MS. M BHATTACHARJEE</p>	<p>MR. P P BARUAH MR. M K DUTTA</p>

34	I.A.(Civil)/2444/2024 FIXED in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM MR. N ALAM
	WITH RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS. H	MR. R SARMA MR A DEY	MR. N ALAM (R-1)
	WITH I.A.(Civil)/2963/2024 in RFA/52/2024	THE ASSAM PLANTATION CROPS DEVELOPMENT CORPORATION LIMITED (APCDC LTD.) AND 3 ORS. Versus M/S N K PRODUCTION AND 3 ORS.	MR. R SARMA	MR. N ALAM
35	WP(C)/3389/2024 FIXED	PREMJIT DAS Versus THE GAUHATI UNIVERSITY AND 3 ORS	MS. B BHUYAN MS B BORA MR A TALUKDAR MR J DAS MS R DAS MS M.CHAKRABORTY	MR. B HALDAR (R-4) MS S. BASAK(R-4) SC, G U
36	WP(C)/3735/2024	BHASKAR KALITA Versus THE STATE OF ASSAM AND 5 ORS	MR D K DAS MR. M KHATANIAR	SC, HIGHER EDU
37	I.A.(Civil)/3898/2024 in RSA/14931/2024	SYED EUSUFOR RAHMAN AND 4 ORS Versus SYEDA RUNUMA BEGUM AND ANR	MR. P S DEKA MR. B K BHAGAWATI MS B LAHKAR MS. A CHAKRABARTY MR B S DEKA	
	WITH RSA/14931/2024 (Filing Number)	SYED EUSUFOR RAHMAN AND 4 ORS Versus SYEDA RUNUMA BEGUM AND ANR	MR B S DEKA	
38	I.A.(Civil)/3916/2024 in MACApp./14760/2024	UNITED INDIA INSURANCE COMPANY LTD Versus ANJALI PATGIRI AND 6 ORS	MR T KALITA MR. A KAKATI	
	WITH MACApp./14760/2024 (Filing Number)	UNITED INDIA INSURANCE COMPANY LTD Versus ANJALI PATGIRI AND 6 ORS	MR T KALITA	
HEARING				
39	Crl.Pet./74/2021 WITH LCR 4 FILES, OFFICE NOTE, (ASSIGNED BY HONOURABLE THE CHIEF JUSTICE)	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR	MR Z KAMAR MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM
40	Crl.Rev.P./107/2018	RANA GOSWAMI Versus THE STATE OF ASSAM AND ANR.	MR. D BARUAH MR. P K BORDOLOI MR. P G BHAGAWATI	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024

10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE DEVASHIS BARUAH

COURT NO: 14

[CIVIL BENCH-III, IV AND V]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
TOP OF THE LIST				
1	WP(C)/1571/2019 PART-HEARD, FIXED	EX CONSTABLE NO. 941330734, ALAUDDIN AHMED, Versus THE UNION OF INDIA AND 4 ORS.	MR. S N TAMULI MS. A BEGUM	MR. S S ROY ASSTT.S.G.I.
ORDER NO STEPS				
2	WP(C)/7255/2022 FIXED	UTPAL NAGAR BHOGARGAON UNNAYAN SAMITY Versus THE STATE OF ASSAM AND 5 ORS	MR. S S S RAHMAN MR. M R SODIAL MR S AHMED MS S Z HAYAT H. BHARALI	GA, ASSAM SC, GMC
ADMISSION				
3	WP(C)/766/2024 CAVT. NO.00892/024, PART-HEARD, FIXED	JAGADISH CH BRAHMA AND 3 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI, SC FINANCE MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) SC, BTC SC, FOREST FOR CAVEATOR
4	WITH WP(C)/768/2024 CAVT. NO. 00902/024,	JAGADISH CH BRAHMA AND 4 ORS Versus THE STATE OF ASSAM AND 10 ORS	MR. D DAS SR. ADV MD H R AHMED MR A MALEK	MRS R BEGUM (R-10) MR. J AHMED (R-10) MS. M BHATTACHARJEE (R-11) MR. R BORPUJARI MR R A AHMED MS M BHARATI (R-11) MR M AHMED (R-10) MS. P DASGUPTA (R-11) SC, BTC SC, FOREST FOR CAVEATOR

5	WP(C)/3181/2016 FIXED	GANGA DHAR DAS and 3 ORS Versus THE UNION OF INDIA and 7 ORS	MR. S SHARMA MR A SAIKIA MR. N N UPADHAYA	GA, ASSAM (R3-R5) MRS. R BORAH (SC, NHAI, R2, R7) MR. J HANDIQUE (GA, R3- R6)) MR. R BORPUJARI,SC,REVENUE DEPARTMENT. MR. B GOGOI, SC, PWD SC, PWD ASSTT.S.G.I. (R1)
6	WP(C)/1136/2020 FIXED	ALIDUR RAHMAN @ ABDUL RAHMAN Versus UNION OF INDIA AND 7 ORS.	MR. P K DAS MS B DAS	SC, PNRD GA, ASSAM MRS. A GAYAN MRS. A GAYAN ASSTT.S.G.I.
7	WP(C)/2302/2021 FIXED	M/S GAYAN STEEL FABRICATION AND ANR Versus THE STATE OF ASSAM AND 2 ORS	MD. M H CHOUDHURY MRS. L N CHOUDHURY MR I S MAZUMDAR B B KAKATI MR. V ACHUMI MR MONZUR K CHOUDHURY MS. P CHAKRABORTY MR P R SARMA	SC, INDUSTRIES AND COMMERCE
8	WP(C)/554/2022 FIXED	M/S DRISHTI ENTERPRISE AND ANR Versus THE STATE OF ASSAM AND 10 ORS	MR. U K NAIR MR R SINGHA	GA, ASSAM MR. A K RAY (R-3,4) MR. I GOGOI (R-3,4) MISS T DAS (R-3,4) SC, PWD
9	WP(C)/922/2022	UTPAL PRATIM BORAH Versus M/S. INDIAN OIL CORPORATION LIMITED AND 3 ORS	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	MR D K SARMAH (R- 1,2,3,4) MS. A TALUKDAR (R- 1,2,3,4) SC, I O C
10	WP(C)/3680/2022 FIXED	SHILPI CHAKROBORTY Versus THE UNION OF INDIA AND 5 ORS	MR. M DUTTA MS S DEV	SC, AG (A AND E) GA, ASSAM MR. K K PARASAR ASSTT.S.G.I.
11	WP(C)/4028/2022 FIXED	NATURE AND ANIMAL DEVELOPMENT ORGANIZATION (NADO) AND ANR. Versus THE STATE OF ASSAM AND 4 ORS.	MR H K DAS MR. U PATHAK	GA, ASSAM MR T H HAZARIKA (r-5) MR M CHETIA (r-5) MR A RASHID (r-5) MR. K ISLAM (r-5) D ROY SC, REVENUE
12	WP(C)/4240/2022	M/S GAYTRI DISTILLERS AND BOTTLING INDUSTRIES Versus THE STATE OF ASSAM AND 4 ORS	MR G RAHUL MR. D M NATH	SC, TAXES
	WITH			
13	WP(C)/4463/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH (R-1)
	WITH			
14	WP(C)/4465/2024	ASSISTANT COMMISSIONER OF TAXES, TINSUKIA Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
	WITH			
15	WP(C)/5968/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA	MR G RAHUL (R-1) MR. D M NATH MR. D M NATH SC, TAXES

16	WITH WP(C)/5969/2024	ASSISTANT COMMISSIONER OF TAXES . Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
17	WITH WP(C)/5970/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH MR. D M NATH SC, TAXES
18	WITH WP(C)/6002/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES AND ANR.	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
19	WITH WP(C)/6003/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING AND ANR	MR. B CHOUDHURY	MR G RAHUL(R-1) MR. D M NATH (R-1)
20	WITH WP(C)/6018/2024	ASSISTANT COMMISSIONER OF TAXES Versus M/S GAYATRI DISTILLERS AND BOTTLING INDUSTRIES	MR. D SAIKIA MR. B CHOUDHURY	MR G RAHUL (R-1) MR. D M NATH(R-1)
21	WP(C)/6071/2022 FIXED	WELSON INGTI AND 20 ORS. Versus THE UNION OF INDIA AND 12 ORS.	MR B P BORAH MR P J DUTTA MISS. J GOGOI	MR. N GOSWAMI, GA, ASSAM (R-4 & 8) MR. R BORO, SC, NHAI (R-2 & 7) MR. K GOGOI, LEARNED CGC (R-1) MR. R K TALUKDAR (r-3) MR. R K TALUKDAR, SC, NHIDCL (R-3 & 10) ASSTT.S.G.I. SC, FOREST MR. J CHUTIA, SC, K A A C (R-5,6,9,11,12,13)
	WITH I.A.(Civil)/2539/2024 in WP(C)/6071/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION LTD AND ANR Versus WELSON INGTI AND THIRTY ONE ORS	SC, K A A C	GA, ASSAM SC, NHAI MR. M SARANIA
22	WITH WP(C)/423/2022	HEMARI RONGPI AND 32 ORS Versus THE UNION OF INDIA AND 12 ORS	MR. P K GOSWAMI MR B P BORAH MR P J DUTTA	GA, ASSAM MR. C BARUAH, SC, NHAI (R-2,7) MR. K GOGOI, CGC AS WELL AS ADDL. SR. GA, ASSAM (R-1,4,8) MR. R K TALUKDAR, SC, NHIDC (R- 3,10) ASSTT.S.G.I. SC FOREST DEPARTMENT, SC, K A A C (R-5,6,9,11-13)
23	WITH I.A.(Civil)/2510/2024 in WP(C)/423/2022	THE NATIONAL HIGHWAYS AND INFRASTRUCTURE DEVELOPMENT CORPORATION OF INDIA LTD AND ANR Versus HEMARI RONGPI AND FORTY THREE ORS PRAFULLA NATH AND 23 ORS Versus THE UNION OF INDIA AND 7 ORS	MR. R ALI H A AHMED	MR. P K GOSWAMI MR. C BARUAH, SC, NHAI (R-2,7) MR P J DUTTA SC, K A A C (R-5,6,9,11-13) SC, P AND R.D. GA, ASSAM MR. P HAZARIKA (r-7) P. BORAH (r-7) MS. S PHUKAN(r-7) DY.S.G.I.

24	WP(C)/1562/2023 FIXED	DEBEN DEKA Versus THE STATE OF ASSAM AND 4 ORS	MR. M HUSSAIN MD A WADUD	GA, ASSAM SC, NHAI MR. K GOGOI (R-5) MR. D NATH (R-6) SC, REVENUE
	WITH I.A.(Civil)/146/2024 in WP(C)/1562/2023	NATIONAL HIGH-WAY AUTHORITY OF INDIA Versus DEBEN DEKA AND 5 ORS	MR. C BORUAH	MR. M HUSSAIN MD A WADUD
25	WP(C)/2165/2023	BISHNU RAM RAY AND 9 ORS Versus THE STATE OF ASSAM AND 3 ORS	MR. K R PATGIRI MR. M KHAN MR A K DAS MS J AKTAR	SC, CO OP MR R ISLAM (r-4) N CHAKRABARTY (r-4)
26	WP(C)/2520/2023	BHAGWATI DEVI Versus THE STATE OF ASSAM AND 4 ORS.	MR S BORTHAKUR MR. M K DEURI MR. D GOGOI	GA, ASSAM SC, REVENUE SC, GMC
27	WP(C)/2793/2023	ATASH ALI Versus THE STATE OF ASSAM AND 4 ORS	MR S DEWRI MR P SONOWAL MR A DEKA MR A DEKA	GA, ASSAM SC, REVENUE
28	WP(C)/2841/2023	DEBO PRASAD BRAHMA AND 109 ORS. Versus THE POWER GRID CORPORATION OF INDIA LTD AND 5 ORS	MR P K DAS MR. M BARUAH MR. M ALOM	GA, ASSAM SC, POWER GRID
29	WP(C)/3201/2023	MD. ABUL KALAM Versus THE STATE OF ASSAM AND 3 ORS	MR J C GOGOI	GA, ASSAM SC, REVENUE
30	WP(C)/4772/2023	TULIKA DAS @ TULIKA MEDHI Versus THE STATE OF ASSAM AND 4 ORS.	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
31	WP(C)/5266/2023	FATIMA BEGUM LASKAR AND 2 ORS Versus THE STATE OF ASSAM AND 4 ORS	MR. N H MAZARBHUIYAN MS. L WAJEEDA MR. M H SAIKIA MR R I BHUYAN	GA, ASSAM
32	WP(C)/5306/2023	AZIM UDDIN Versus THE STATE OF ASSAM AND 3 ORS	MR. B U LASKAR	GA, ASSAM MS. M BARMAN (R-2 TO R-4) MS G HAZARIKA (R-1) SC, REVENUE & DM DEPARTMENT
33	WP(C)/5339/2023	MAJEDA KHATUN Versus THE UNION OF INDIA AND 7 ORS	MR. M U MONDAL MS. N NASRIN MR K ISLAM MR A ALIM SK MR. A W MONDAL	SC, ASLSA (R-6, 7 & 8) SC, ASLSA (R-6, 7 & 8) GA, ASSAM MS. K PHUKAN (R-1) MS. K PHUKAN (R-1) MR. S BARUAH (R-2 & R-3) MR. S BARUAH (R-2 & R-3) MS. P R MAHANTA (R-4) MS. P R MAHANTA (R-4) MR A CHALIHA (R-5) MR A CHALIHA (R-5) DY.S.G.I. SC, FINANCE SC, REVENUE
34	WP(C)/5395/2023	NEW HATIPOTA DAILY BAZAR COMMITTEE AND ANR Versus THE STATE OF ASSAM AND 6 ORS	MR. M KHAN MR. RASHIDUL ISLAM MR A K DAS MS J AKTAR	SC, P AND R.D. GA, ASSAM SC, REVENUE
35	WP(C)/5609/2023	ALA UDDIN Versus THE STATE OF ASSAM AND 4 ORS	MR. S B LASKAR MR. H A LASKAR MS N KALITA MS D DUTTA A. H. AHMED	GA, ASSAM SC, FOREST
36	WP(C)/5631/2023	ABU BAKKAR SIDDIQUE @ BAKKAR SIDDIQUE Versus THE STATE OF ASSAM AND 5 ORS	MR. M HUSSAIN MD A ISLAM MR. A ISLAM	GA, ASSAM SC, REVENUE SC, FINANCE

37	WP(C)/5775/2023	UTTAM SUREKA Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. S CHAMARIA MR A N SARMAH MR. D DAS MR M M ZAMAN	SC, GMC
38	WP(C)/5827/2023	DAKSHIN SARANIA NAGARIK UNNAYAN SAMITY Versus GUWAHATI MUNICIPAL CORPORATION AND 2 ORS	MD S HOQUE MR. M DEKA MS B KOUSHIK MR. F A FAROOQUE	SC, GMC
39	WP(C)/5881/2023	SANSUMA KHUNGGUR BWISWMUTHIARY 4 ORS Versus THE ELECTION COMMISSION OF INDIA AND 4 ORS	MR H TALUKDAR MR. K P PATHAK MR. K P PATHAK MR ARINDAM BARUAH	GA, ASSAM MR. B CHAKRAVARTY (R-3,4) MR. B CHAKRAVARTY (R-3,4) DY.S.G.I. SC, ECI SC, GMC
40	WP(C)/6519/2023	M/S ASSENT CHEMICALS LIMITED Versus GUWAHATI MUNICIPAL CORPORATION AND ANR	MR. R K AGARWALA MR H BETALA MR C KUMAR	SC, GMC
41	WP(C)/6548/2023	ABDUL JALIL @ ABDUL JALIL MUNSI Versus THE STATE OF ASSAM AND 4 ORS	MR. W RAHMAN MR M RAHMAN	GA, ASSAM SC, REVENUE SC, FINANCE
42	WP(C)/6550/2023	CHINO BALA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
43	WP(C)/6566/2023	E RICKSHAW DRIVER KALYAN PARISHAD AND 3 ORS Versus THE STATE OF ASSAM AND 2 ORS	DR G J SHARMA MR S NATH MR C M KIKON	GA, ASSAM SC, TRANSPORT
44	WP(C)/6587/2023	MD. IMTIYAZ KHAN @ MD. BABLU KHAN Versus THE STATE OF ASSAM AND 3 ORS	MR. B D KONWAR SR. ADV. MRS J M KONWAR MR H AGARWAL MR J SINGH MS P GUPTA MR P DOLEY MS S JAIN	GA, ASSAM SC, REVENUE
45	WP(C)/6617/2023	AMJAT ALI Versus THE STATE OF ASSAM AND 4 ORS	MR. R Deka S I AKAND	GA, ASSAM SC, REVENUE SC, FINANCE
46	WP(C)/6666/2023	MONIRUL HOQUE Versus THE STATE OF ASSAM AND 6 ORS	MR H BEZBARUA MR. K M HASSAN	GA, ASSAM SC, IRRIGATION SC, REVENUE SC, FINANCE
47	WP(C)/66/2024 FIXED	G.B. CHOWDHURY HOLDINGS PVT LTD Versus THE FOOD CORPORATION OF INDIA AND 3 ORS	MR. B CHAKRABORTY MRS P HAZARIKA MS. RIA TIWARI	MR. P K ROY MR. S K CHAKRABORTY MRS. A CHAKRABORTY SC, F C I
48	WP(C)/1573/2024	M/S LARUA SAMABAI SAMITI LIMITED Versus THE STATE OF ASSAM AND 3 ORS	MR K K MAHANTA (Sr. Advocate) MS N BEGUM MR S GAUTAM	GA, ASSAM
49	WP(C)/1720/2024 B/O	MD. BAHAR UDDIN AND 4 ORS Versus THE STATE OF ASSAM AND 5 ORS	MS. K JAIN	MR S DUTTA SC, P AND R.D. GA, ASSAM MR. I A TALUKDAR (R-6) MRS M BARMAN MR. B HUSSAIN (R-6) MS N.RAHMAN (R-6) SC, REVENUE
50	WP(C)/5441/2024 FIXED	RIPONJYOTI SARMAH @ RIPON SARMAH Versus THE UNION OF INDIA AND 3 ORS	MR. P P BARUAH MRS. S BORPATRA GOHAIN MR. R D PHUKAN MS P.HAZARIKA MR. S AHMED MS A.DAS	MR. C K S BARUAH DY.S.G.I.

51	WP(C)/5764/2024 FIXED	LALCHAN ALI AHMED Versus THE STATE OF ASSAM AND 5 ORS.	MR S BORTHAKUR MR SAURADEEP DEY MR. A R HAZARIKA SADDAM HUSSAIN	GA, ASSAM SC, PCB SC, FOREST
BAIL HEARING (BA)				
52	Bail Appln./3068/2024 WITH SCANNED COPY OF TCR	SMTI. LALPIAN MAWII @ KHUMI KHABUG Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY MR A AHMED U U KHAN MR A AHMED	PP, ASSAM
ORDERS				
53	WP(C)/3339/2023 WITH OFFICE NOTE	BINITA DAS Versus THE STATE OF ASSAM AND 4 ORS	MR. P K MAZUMDAR	SC, GMC
54	WP(C)/3611/2023	MINARA BEGUM Versus THE STATE OF ASSAM AND 13 ORS.	MR. M K HUSSAIN MRS. S Y AHMED MR K U AHMED MR. M ALOM	GA, ASSAM
55	WP(C)/4552/2023	THE AHAN TARANITHOI, HAUNASANG, APOKPA MARUP Versus THE UNION OF INDIA AND 7 ORS	MR. K N CHOUDHURY MR. B BORAH MR. K KALITA MR. M R CHOUDHURY MR K KASHYAB MS L HMAR	SC, ELEM. EDU GA, ASSAM MR. B CHAKRAVARTY (R-1,2) MR S BORTHAKUR MR H P NEPAL DY.S.G.I.
56	Review.Pet./206/2024 IN WP(C)/3585/2024 (D/O)	THE CENTRAL BOARD OF INDIRECT TAXES AND CUSTOMS AND ORS Versus M/S. BARKATAKI PRINT AND MEDIA SERVICES AND ORS	MR. S C KEYAL M DEKA K JAIN	
57	Cont.Cas(C)/323/2024	MRINAL DAS Versus JAY SHIVANI AND 2 ORS.	MR. S K SINGHA MR. M K NEOG	
58	Cont.Cas(C)/506/2024	PABAN HAZARIKA Versus PRASANTA BORKAKATI	MR. J SARMAH	
59	I.A.(Civil)/3624/2024 IN WP(C)/3022/2023 (D/O) in WP(C)/3022/2023	RADHIKA KEMPRAI Versus THE UNION OF INDIA AND 3 ORS.	MR. R SARMA MR. R SARMA MS. S D SAIKIA	SC, NHAI SC, DIMA HASAO
60	WP(C)/4147/2024	KHUSIMAN NESSA @ CHAMPA KHATUN Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM
61	WITH WP(C)/4160/2024	HASEN ALI @ HACHEN ALI Versus THE STATE OF ASSAM AND 9 ORS	MR. A ALI MR. Y ALI	GA, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
4)	MR S SARMA	22-11-2024	To	15-02-2025
5)	MR J DAS	28-11-2024	To	31-12-2024
6)	MS. D SAIKIA	04-12-2024	To	10-01-2025
7)	MR. A R BHUYAN	03-12-2024	To	03-01-2025
8)	MR. B K DAS	05-12-2024	To	20-12-2024
9)	MS. P DAS	05-12-2024	To	20-12-2024
10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024

13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024
15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MALASRI NANDI

COURT NO: 15

[CIVIL BENCH-I]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION (BA)				
1	Bail Appln./3844/2024	GURVINDER SINGH Versus THE UNION OF INDIA	MR. M BISWAS J SINGPHO A GHOSAL S K DAS	PP, ASSAM
ADMISSION				
2	CRP/346/2011 FIXED	MD. TAZIR UDDIN and 4 ORS Versus ON THE DEATH OF MD. TAJ UDDIN HIS LEGAL HEIRS NAMELY	M J QUADIR	MR S DAS (r-1 to 3 to 6) MR K DEKA (r-1 to 2)
3	MACApp./269/2021	SMT SIMA BALA DAS AND 4 ORS Versus SADHIN MOHANTY AND ANR	MR. M TALUKDAR MR. J LASKAR MR. A SHAKIL	MS. M SAIKIA MS. P BORTHAKUR
4	MACApp./784/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus DAIBAKI DAS AND 4 ORS .	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA MRS. P M DUTTA	MR. A BHATTACHARYYA (r-1,2)
5	WITH MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. S K GOSWAMI MR. A DUTTA MR. R SHARMA	MR. A BHATTACHARYYA (r-1)
	WITH I.A.(Civil)/3330/2022 in MACApp./788/2022	THE ORIENTAL INSURANCE COMPANY LTD. Versus NILA KANTA DAS AND ANR.	MR. A DUTTA	
6	RFA/73/2024	SOU MENDRA NATH SARMAH Versus GAUTAM CHOUDHARY	MR H K SARMA	
	WITH I.A.(Civil)/3914/2024 in RFA/73/2024	SOU MENDRA NATH SARMAH Versus GAUTAM CHOUDHARY	MR H K SARMA	
7	RFA/74/2024	SOU MENDRA NATH SARMAH Versus GAUTAM CHOUDHARY	MR H K SARMA	
8	CRP(IO)/265/2024 FIXED	KINGSHUK ADHIKARI Versus DALIA ADHIKARI	MR. S K GHOSH MS F AHMED	MR. S D PURKAYASTHA MS S.S.BORA

9	MACApp./524/2024	THE NEW INDIA ASSURANCE CO. LTD Versus TILESARI SONOWAL AND 7 ORS .. H	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. K K BHATTA (r-8)
	WITH I.A.(Civil)/3076/2024 in MACApp./524/2024	THE NEW INDIA ASSURANCE CO. LTD Versus TILESARI SONOWAL AND 7 ORS .. H	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. K K BHATTA (r-8)
	WITH I.A.(Civil)/3077/2024 in MACApp./524/2024	THE NEW INDIA ASSURANCE CO. LTD Versus TILESARI SONOWAL AND 7 ORS .. H	MR. A J SAIKIA MR. B KAKATI MR. S. PEGU	MR. K K BHATTA (r-8)
10	MACApp./538/2024 FIXED	KAMINI RAY AND ORS Versus THE MANAGER (LEGAL CLAIMS) AND ORS	MR. DITUL DAS MS TINLUNG	
11	MACApp./582/2024	BIKROM CHAUDHURY @ BIKRAM CHOUHDURY Versus UNITED INDIA INSURANCE CO. LTD AND ANR. E	MR. S RAHMAN MR A N IQBAL	MR. R GOSWAMI (R-1) MS. M SAIKIA (R-1) MS. P BORTHAKUR (R-1)
BAIL HEARING (BA)				
12	Bail Appln./3084/2024 WITH CASE RECORD(SCANNED COPY)	HAMIDA BEGUM Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN MR A BASUMATARY	PP, ASSAM
BAIL HEARING				
13	Bail Appln./3519/2024 WITH CASE RECORD(SCANNED COPY), B/O	MAFUJUL ISLAM @ MAFUZUL ISLAM Versus THE STATE OF ASSAM	MR. A M BORA MR M J QUADIR MR. D K BAIDYA MR. A K HANNAN	PP, ASSAM
14	Bail Appln./3763/2024	TAJU CHARAN BAILUNG Versus THE STATE OF ASSAM	MR K THAKUR MR D MEDHI MR P SONOWAL MR. J N SUWAI	PP, ASSAM
FOR HEARING U/O XLI RULE II C.P.C.				
15	RSA/24/2024	HEMCHAND @ HEMCHANDRA AGARWAL AND 3 ORS. Versus PUNESWAR BORO @ MULA BORO	MR. L R MAZUMDER MR. A ISLAM	MR B K SARMA MS P SARMA
16	RSA/171/2024 FIXED	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN	MR. S P CHOUDHURY MR K BISWAKARMA MS B DEVI	
	WITH I.A.(Civil)/3162/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
	WITH I.A.(Civil)/3163/2024 in RSA/171/2024	MIJAJUR RAHMAN LASKAR AND ANR Versus MASTAKIN ALI BARBHUIYAN,	MR. S P CHOUDHURY	
17	RSA/228/2024	MAINUL HOQUE @ MAINAL HOQUE Versus MAHIBUL ISLAM AND ORS	MR. SURAJIT DAS MR. P P DAS	
ORDERS				
18	RSA/207/2014 WITH LCR	ON THE DEATH OF ABDUR RAHMAN, HIS LEGAL HEIRS AND ORS Versus ABDUL JALIL MIA	MSB DEVI	MR.S C KEYAL MR.S K GHOSH MS.P BARUAH MS.G SARMAH
	WITH I.A./2065/2015 in RSA/207/2014	.ABDUL JALIL MIA Versus ABDUR RAHMAN and 2 ORS	MR.S C KEYAL MR.S K GHOSH MR. F AHMED	MSB DEVI MS.R R BORAH

	WITH I.A.(Civil)/2985/2024 in RSA/207/2014	ON THE DEATH OF ABDUR RAHMAN, HIS LEGAL HEIRS AND ORS Versus ABDUL JALIL MIA	MS B DEVI MS. S BORA	MR. S K GHOSH
19	RSA/207/2018 B/O	CHANDIPUR TEA ESTATE Versus DEVILAL BAJPAR AND 3 ORS	MS. R CHOUDHURY MR. A H M R CHOUDHURY MS. S S ZIA	MR. N H BARBHUIYA (R1-R4)
20	RSA/217/2018 B/O	ON THE DEATH OF PREMENDRA DEB, HIS LEGAL HEIRS Versus SMTI MILON RANI DEB @ KANCHANI AND 8 ORS	MS. R CHOUDHURY MR. N S LASKAR MS. S S ZIA	MR. N H BARBHUIYA (R1,R2) MS N J BEGUM (R1,R2)
21	RSA/334/2018 WITH LCR, B/O	EMADUR RAJA CHOUDHURY AND 4 ORS Versus ABDUL MOZID KHAN AND 4 ORS	MR A S NAJMUDDIN MS. R CHOUDHURY MR. M A LASKAR	MR. I H LASKAR (R1,R2) MR. P K DEKA (R1,R2) MD. S ALOM (R1,R2)
	WITH I.A.(Civil)/4344/2018 in RSA/334/2018	EMADUR RAJA CHOUDHURY AND 4 ORS Versus ABDUL MOZID KHAN AND 4 ORS	MR. A S NAJIMUDDIN MS. R CHOUDHURY MR. M A LASKAR	
22	I.A.(Civil)/1568/2018 in RSA/123/2018	TAYABUR RAHMAN LASKAR Versus ANKA BEHARI BANIK AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR. N S LASKAR MR. L K BORAH	MR.B CHAKRABORTY MR.A BIMOL MR.N IBOTOMBI MR.N J SINGH MRT SHARMA
	WITH RSA/123/2018	TAYABUR RAHMAN LASKAR Versus ANKA BEHARI BANIK AND ANR	MS. R CHOUDHURY MR. A H M R CHOUDHURY MR.L K BORAH	MR.B CHAKRABORTY MR.A BIMOL MR.N IBOTOMBI MR.N J SINGH MRT SHARMA
23	Cont.Cas(C)/389/2021	RAJIV KUMAR SARAF @ RAJIV SARRAF Versus JASAWANT KATAKI	MR. B K JAIN MR. A LAHKAR	MR. R GOSWAMI MR. R GOSWAMI
24	SAO/4/2024	BISWAJIT DHAR AND 2 ORS Versus TULSI ROY AND 3 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM MR. S P CHOUDHURY(R-1,2) MS B DEVI(R-1,2) MS. M BORA(R-1,2) DR. B. C. BORAH (R-1,2)
	WITH I.A.(Civil)/2949/2024 in SAO/4/2024	BISWAJIT DHAR AND 2 ORS Versus TULSI ROY AND 3 ORS	MS. R CHOUDHURY MS F N ZAMAN MS. B. HAZARIKA	GA, ASSAM
25	MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/421/2024 in MFA/11/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
26	MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
	WITH I.A.(Civil)/458/2024 in MFA/12/2024	UNITED INDIA INSURANCE COMPANY LIMITED Versus MANOJ SAIKIA AND ANR.	MR. R C PAUL	
27	MFA/48/2024 WITH LCR	NATIONAL INSURANCE CO. LTD Versus SMT KAUSHALYA GURUNG and 7 ORS	MR.K K BHATRA MR.R K BHATRA MS.P HUJURI MR A SAIKIA MR.D K BHATRA	MS. S SENAPATI MR. W SHARMA (R5-R7) MR. K ROY CHOWDHURY (R5-R7)

	WITH I.A.(Civil)/469/2020 in MFA/48/2024	NATIONAL INSURANCE CO. LTD. Versus SMT. KAUSHALYA GURUNG and 7 ORS, KULDIP SINGH Versus PRADIP KUMAR PODDAR	MR. K K BHATRA MR. R K BHATRA MR D BHUYAN MS D BORGHAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH R SARMAH MS M KAKOTY	
28	CRP/93/2024			MR. A BISWAS MR. I GOGOI MR P K BASU
29	CRP(IO)/369/2024 FIXED	THE CHIEF EXECUTIVE OFFICER GTL INFRASTRUCTURE LIMITED AND ANR Versus MD. SAMIQL HUSSAIN		MR. S K TALUKDAR MS. S T BOKTH T R OVUNG
30	CRP(IO)/370/2024 FIXED	MUNINDRA KUMAR BARUAH Versus KARABI HAZARIKA	MR. A PAUL MS. M M KALITA MS. L WAJEEDA	F K R AHMED
31	CRP(IO)/457/2024 FIXED	AVTAR SINGH Versus SMTI. PRANITA DAS	MR B PATHAK MR B HAZARIKA MR V KUMAR MR. M SHARMAH	
32	CRP(IO)/498/2024	ASSAM INDUSTRIAL INFRASTRUCTURE DEVELOPMENT CORPORATION Versus RAMJAN ALI	MR. S CHAMARIA MR A N SARMAH MR M M ZAMAN	
33	I.A.(CrI.)/1011/2024 BA 2052/2024(D/O), WITH CASE RECORD(SCANNED COPY) in Bail Appln./2052/2024	DURYODHAN YADAV Versus THE STATE OF ASSAM AND ANR	MS. D CHAUHAN	PP, ASSAM
34	I.A.(Civil)/1738/2024 WITH LCR in MFA/67/2022 WITH MFA/67/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DIPAK KALITA AND ANR.	MR. S K GOSWAMI	
	WITH I.A.(Civil)/1739/2024 in MFA/67/2022	THE ORIENTAL INSURANCE CO. LTD. Versus DIPAK KALITA AND ANR.	MR. S K GOSWAMI MS P SARMA	
35	I.A.(Civil)/1763/2024 in RERA APPEAL/6/2023	ANITA DEY, Versus M/S D/S REALTORS,	MR. S P ROY JYOTISH DAS MS P DEY MS. P AGARWALA MS. V RAI	MR G RAHUL
	WITH RERA APPEAL/6/2023	M/S D/S REALTORS Versus REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	MR. P GOSWAMI MR H K SARMA
	WITH I.A.(Civil)/3443/2023 in RERA APPEAL/6/2023	M/S D/S REALTORS Versus REAL ESTATE REGULATORY AUTHORITY ASSAM	MR G RAHUL MR. D M NATH	
36	I.A.(Civil)/2865/2024 WITH LCR in RSA/204/2014	SMTI. JAYANTI DAS AND 7 ORS. Versus ON THE DEATH OF GHANSHYAM DEKA, HIS LEGAL HEIRS	MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA	S ALI
	WITH RSA/204/2014	JAYANTI DAS and 7 ORS. Versus GHANSHYAM DEKA and ANR.	MR.P KATAKI MRM HALOI	MR.R BARUAH MR.A IKBAL MR.S ALI MR.M ALAMR-2 MS.M NATH

	<p>WITH I.A.(Civil)/2868/2024 in RSA/204/2014</p>	<p>SMTI. JAYANTI DAS AND 7 ORS. Versus ON THE DEATH OF GHANSHYAM DEKA, HIS LEGAL HEIRS</p>	<p>MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA</p>	<p>S ALI</p>
	<p>WITH I.A.(Civil)/2869/2024 in RSA/204/2014</p>	<p>JAYANTI DAS AND 7 ORS. Versus ON THE DEATH OF GHANSHYAM DEKA, HIS LEGAL HEIRS</p>	<p>MR. B D DEKA MR. M DAS N CHAUDHURY MR A BHATRA MR A DEKA</p>	<p>S ALI</p>
37	<p>I.A.(Civil)/2950/2024 CAVT. NO.07132/024, FIXED in MACApp./534/2024</p> <p>WITH MACApp./534/2024</p>	<p>THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS</p>	<p>MR. S K GOSWAMI MR. R SHARMA</p>	<p>MR D MONDAL (R-1,2,3) MR D MONDAL (R-1,2,3) FOR CAVEATOR</p>
	<p>WITH CO/18/2024 in MACApp./534/2024</p>	<p>THE ORIENTAL INSURANCE CO LTD Versus URMILA DAS AND 5 ORS</p>	<p>MR. S K GOSWAMI MR. R SHARMA</p>	<p>MR D MONDAL</p>
	<p>WITH CRP/18/2024 in MACApp./534/2024</p>	<p>URMILA DAS AND 3 ORS Versus ORIENTAL INSURANCE CO LTD AND 2 ORS</p>	<p>MR D MONDAL</p>	<p>MR. S K GOSWAMI</p>
38	<p>I.A.(Civil)/3147/2024 FIXED in CRP(IO)/68/2024</p> <p>WITH CRP(IO)/68/2024</p>	<p>DEBENDRA JALEWAL Versus BIRENDRA PRASAD SAH,</p>	<p>MR. B D KONWAR SR. ADV. MR H AGARWAL MS P GUPTA MS S JAIN</p>	<p>MR. P K SARAF</p>
	<p>WITH CRP(IO)/68/2024</p>	<p>BIRENDRA PRASAD SAH Versus DEBENDRA JALEWAL</p>	<p>MR. D SARAF MR. S S GUPTA MR. P K SARAF</p>	<p>MR. B D KONWAR SR. ADV. (R-1) MR H AGARWAL (R-1) MS P GUPTA (R-1) MS S JAIN (R-1)</p>
39	<p>I.A.(Civil)/3757/2024 in RSA/7880/2024</p> <p>WITH RSA/7880/2024 (Filing Number)</p> <p>WITH I.A.(Civil)/2204/2024</p> <p>WITH I.A.(Civil)/3759/2024</p> <p>WITH I.A.(Civil)/3760/2024</p> <p>WITH I.A.(Civil)/7882/2024 (Filing Number)</p>	<p>DIPALI SAIKIA AND 4 ORS. Versus MURARI MOHAN DAS AND 3 ORS.</p> <p>DIPALI SAIKIA AND 4 ORS Versus MURARI MOHAN DAS AND 3 ORS H</p> <p>DIPALI SAIKIA AND 4 ORS. Versus MURARI MOHAN DAS AND 3 ORS.</p> <p>DIPALI SAIKIA AND 4 ORS. Versus MURARI MOHAN DAS AND 3 ORS.</p> <p>DIPALI SAIKIA AND 4 ORS. Versus MURARI MOHAN DAS AND 3 ORS.</p> <p>DIPALI SAIKIA AND 4 ORS. Versus MURARI MOHAN DAS AND 3 ORS H</p>	<p>MR. N K KALITA</p> <p>MR. N K KALITA</p> <p>MR. N K KALITA MR D DEKA</p> <p>MR. N K KALITA</p> <p>MR. N K KALITA</p> <p>MR. N K KALITA</p>	<p>MR S DAS</p> <p>MR. SURAJIT DAS (R-1) MR. P P DAS (R-1)</p> <p>MR. S DAS</p>
40	<p>I.A.(Civil)/3801/2024 WITH LCR in CRP/308/2015</p> <p>WITH CRP/308/2015 WITH LCR</p>	<p>DEBASISH DEY Versus ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and ORS.</p> <p>ON THE DEATH OF DEVENDER SINGH HIS LEGAL HEIRS- S. JAGJIT SINGH and 4 ORS. Versus DEBASISH DEY</p>	<p>MR. D GOSWAMI</p> <p>MR.T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA</p>	<p>MR. T J MAHANTA MR.P P DUTTA MR.A BARUA MR.A BHATTACHARYA</p> <p>MR.R SARMA MR.P P BARUAH</p>

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
3)	MD. I HUSSAIN	22-11-2024	To	20-12-2024
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11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
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14)	MR. R P SINGH	10-12-2024	To	17-12-2024
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16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

[PUBLISHED UNDER THE AUTHORITY OF THE HON'BLE THE CHIEF JUSTICE]

Web:ghconline.gov.in

10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

[AT 10:30 AM]

BEFORE:

HONOURABLE MR. JUSTICE ARUN DEV CHOUDHURY

COURT NO: 17

[CRIMINAL BENCH TO TAKE UP MATTERS UP TO THE YEAR 2019

THIS COURT WILL TAKE UP BAIL HEARING MATTERS IMMEDIATELY AFTER MOTION MATTERS FOLLOWED BY ORDERS,ADMISSION,QUASHMENT AND HEARING MATTERS

OLD CRIMINAL MATTERS WILL NOT BE ADJOURNED, AND IF NECESSARY, MATTERS WILL BE HEARD BY APPOINTING AMICUS CURIAE]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
- OLD PENDING CASES -				
1	Crl.Rev.P./419/2009 WITH LCR 4 FILES, FIXED	KANAK SEN DEKA and ANR. Versus STATE OF ASSAM	MR.P C GOSWAMI MR.P P DAS	PP, ASSAM
	WITH Crl.M.C./687/2009 in Crl.Rev.P./419/2009	SRI KANAK SEN DEKA and ANR Versus DR. KAMALA KALITA	MR.P C GOSWAMI MR.P P DAS	
ORDERS				
2	I.A.(Civil)/3776/2024 WP(C) 1297/2017(D/O) in WP(C)/1297/2017	THE PROJECT DIRECTOR Versus ASHOK DAS and ORS. E	MRS. R BORAH	
3	I.A.(Civil)/3780/2024 WP(C) 1208/2017(D/O) in WP(C)/1208/2017	THE PROJECT DIRECTOR Versus ASHOK DAS and ORS	MRS. R BORAH	MS. A DEV
QUASHMENT				
4	Crl.Pet./417/2012 WITH LCR 4 FILES, FIXED	MEHER ALI Versus THE STATE OF ASSAM AND ORS	MR.T J MAHANTA MS.P BHATTACHARYA MS.D DUTTA MR.A BHATTACHARYA	MR.H R A CHOUDHURY MR.R ISLAM MR.J ISLAM MR. P SAIKIA (LEGAL AID COUNSEL FOR R-2 & 3) PP, ASSAM MR.M R ISLAM
5	Crl.Pet./775/2015 FIXED	PRADEEP KUMAR AGARWAL Versus THE STATE OF ASSAM	MR.G N SAHEWALLA MR.P BORA MS.J BORUAH MR.P DEKA MD.ASLAM	MR P BORTHAKUR, ADDL. P.P., ASSAM PP, ASSAM

6	Crl.Pet./571/2017 WITH LCR 4 FILES, FIXED	MAHTAB Versus THE STATE OF ASSAM and ANR.	MR.R HAZARIKA MR.N HASAN MS.S KAKATI MR.S BORTHAKUR	PP, ASSAM
7	Crl.Pet./809/2017 WITH LCR 1 FILE	SHYAM BULBULE Versus THE STATE OF ASSAM AND ANR	MR.A N CHOWDHURY MR.R DE	MR.A M BORA Sr.Adv.R-2 MS.C CHOUDHURY(R-2) MR.D GOGOI(R-2) PP, ASSAM MR.D BAIDYA(R-2)
8	Crl.Pet./357/2018 WITH LCR 1 FILE	AMIYA KUMAR GHOSE @ BABLA GHOSE Versus THE STATE OF ASSAM AND ANR	MR. A M BORA MR. D K BAIDYA MS. C CHOUDHURY MR. D GOGOI	PP, ASSAM
9	Crl.Pet./599/2018	PHARMACIST FORUM OF ASSAM AND 2 ORS. Versus THE STATE OF ASSAM AND ANR.	MR. R HAZARIKA MR. S BORTHAKUR MR. J ROY MS. S KAKATI MR. C CHAKRAVARTY MR S SARMA	PP, ASSAM
10	Crl.Pet./662/2018 WITH LCR 1 FILE	KALPANA DEVI Versus THE STATE OF ASSAM AND ANR. (E)	MR K BHUYAN	MS. R BARUAH (R2) MR. M DUTTA (R-2) MS. M ACHARYYA (R2) MR J MAHANTA (R-2) PP, ASSAM MRS. R B BORAH (R2)
11	Crl.Pet./777/2018 WITH LCR 1 FILE	PRANAB BORA Versus THE STATE OF ASSAM AND ANR.	MR Z KAMAR MR S CHAKRABORTY	PP, ASSAM
12	Crl.Pet./977/2018 WITH LCR 1 FILE(SCANNED COPY)	KENLI NYORAK Versus MARPHY ETE LOLLEN	MR. P BORA MS. M KECHII MR. M SAHEWALLA	MR. A DHAR MS. D GHOSH MD F FARIDI
HEARING				
13	Crl.Rev.P./251/2012 WITH LCR 8 FILES, FIXED	NRIPEN DAS and 2 ORS Versus THE STATE OF ASSAM	MS. N N AHMED MR.I H SAIKIA MRM H AHMED MISSS KANUNGOE MS.S AHMED MR I HUSSAIN MD.A MALEQUE	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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1)	MS. N M DEKA	17-07-2024	To	20-12-2024
2)	MS. A BHATTACHARYYA	24-09-2024	To	20-12-2024
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17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024

19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
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22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024



THE GAUHATI HIGH COURT AT GUWAHATI

(The High Court of Assam, Nagaland, Mizoram and Arunachal Pradesh)

DAILY CAUSELIST

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10:30 AM to 1:00 PM

2:00 PM to 4:30 PM

[For Monday,16th December 2024]

[ALL MENTION FOR LISTING OF CASES AND FOR ANY URGENT MATTER MUST BE MADE AT 10:30 AM BEFORE RESPECTIVE BENCHES]

BEFORE:

HONOURABLE MRS. JUSTICE SUSMITA PHUKAN KHAUND

COURT NO: 18

[THIS BENCH WILL SIT AFTER RISING OF DIVISION
BENCH-II, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./3137/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD ALTAF HUSSAIN @ ALTAF HUSSAIN AND 3 ORS. Versus THE STATE OF ASSAM	MR. M KHAN MS J AKTAR	PP, ASSAM
2	Bail Appln./3177/2024 WITH CASE RECORD(SCANNED COPY), FIXED	BHARGAV GIRI Versus THE STATE OF ASSAM AND ANR	MR K THAKUR S YESMIN MR D MEDHI	PP, ASSAM
3	Bail Appln./3647/2024 FIXED	RAYCHUL HAQUE Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
4	Bail Appln./3735/2024 FIXED	DR ZAKIR HUSSAIN Versus THE STATE OF ASSAM	MR. K N CHOUDHURY MR D KALITA H CHOUDHURY	PP, ASSAM
5	Bail Appln./3752/2024 FIXED	LAL HUSSAIN ALI Versus THE STATE OF ASSAM	MR. A CHAUDHURY MR. P K DAS MR. D BORA MR. N MAHAJAN	PP, ASSAM
BAIL HEARING				
6	AB/6/2024 FIXED	CHHOTELAL SHAMBHUNATH DUBEY Versus THE STATE OF ASSAM	MS. T SOM MS S ISLAM	PP, ASSAM
7	AB/1931/2024 FIXED	KRISHNA KANTA GOGOI Versus THE STATE OF ASSAM	MR S M ABDULLAH P MR D SAIKIA MD IMRAN	PP, ASSAM
8	AB/3035/2024 FIXED	ASADUL HOQUE @ ASADUL ALI Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
9	AB/3036/2024 FIXED	MUJAMAL HUSSAIN @ MUZAMIL HUSSAIN Versus THE STATE OF ASSAM	MR. M ALI MR J. ISLAM H R KHAN	PP, ASSAM
10	AB/3130/2024 FIXED	GAUTAM DAS Versus THE STATE OF ASSAM	MR D K MEDHI P BORUAH	PP, ASSAM
11	AB/3174/2024 WITH CASE RECORD AND CASE DIARY(SCANNED COPY), OFFICE NOTE, FIXED	SURAJIT DAS CHOUDHURY @ SUJIT DAS CHOUDHURY Versus THE STATE OF ASSAM	MR. D K BAIDYA MR. M S HUSSAIN	PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
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25)	MR B P BORAH	16-12-2024	To	16-12-2024



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[For Monday,16th December 2024]

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[AT 10:30 AM]

BEFORE:

HONOURABLE MRS. JUSTICE MITALI THAKURIA

COURT NO: 19

[CRIMINAL BENCH]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
MOTION				
1	Tr.P.(CrI.)/49/2024	MD. ALKASS HUSSAIN Versus THE STATE OF ASSAM	MR G BORDOLOI MS. J BURAGOHAIN MS A MESEN A BOTSULUM	PP, ASSAM
2	Tr.P.(CrI.)/50/2024	SHAHIDUL MIYAH Versus JAHANARA BEGUM	MD. B HUSSAIN MR A H TOUFIQ	
3	CrI.Rev.P./400/2024	WASIM AHMED Versus THE STATE OF ASSAM AND ANR	MR D CHUTIA	PP, ASSAM
4	CrI.Rev.P./499/2024	JANAK SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
	WITH I.A.(CrI.)/1235/2024 in CrI.Rev.P./499/2024	JANAK SWARGIARY Versus THE STATE OF ASSAM AND ANR.	MR A KHANIKAR R L CHUTIA	PP, ASSAM
5	CrI.Pet./959/2024	AKKEL ALI @ RAJU AND 4 ORS Versus THE STATE OF ASSAM AND ANR	MR. J I BORBHUIYA MR. L MOHAN MR. R ALI MR A HOSSAIN	PP, ASSAM
6	CrI.Pet./1526/2024	SANJEEV GAUR AND ANR Versus THE STATE OF ASSAM AND ANR	MR J C GAUR MR D SAIKIA	PP, ASSAM
7	CrI.Pet./1527/2024	SHERMAN ALI AHMED Versus THE STATE OF ASSAM AND ANR.	MR. D GOGOI MR. R BORA	PP, ASSAM
8	CrI.Pet./1528/2024	ROBIUL HAZARIKA AND 2 ORS. Versus THE STATE OF ASSAM AND 2 ORS.	MS D BORGHOAIN MR. P GOHAIN MS. K BORUAH MS. M SARMAH MS M BORAH	PP, ASSAM
9	CrI.Pet./1529/2024	JITEN KALITA Versus THE STATE OF ASSAM	MR. S MUNIR MR P KALITA MR K HUSSAIN	PP, ASSAM
ADMISSION				
10	CrI.Pet./223/2022 WITH LCR 1 FILE(SCANNED COPY)	DR. MANIK HUSSAIN TALUKDAR Versus THE STATE OF ASSAM AND ANR	MR A R BHUYAN MR. M A I HUSSAIN MS R A MOSTAFI	MR. R A CHOUDHURY (R-2) MR. R A MAZUMDER (R-2) PP, ASSAM

11	Crl.Pet./393/2023 WITH LCR 1 FILE(SCANNED COPY)	SUMAN KUMAR DEY Versus THE STATE OF ASSAM AND ANR	MR. DILIP DEY MR. N B P SINGHA	MR A SHARMA (R-2) PP, ASSAM
12	Crl.Pet./760/2023	HAZARAT ALI Versus THE STATE OF ASSAM AND ANR	MR A SHARMA MR. T AHMED	PP, ASSAM
13	Crl.Pet./820/2023	ANUPJYOTI DEKA AND 3 ORS Versus CHAYANIKA DAS	MD E AHMED MD. I HUSSAIN	MR. R SARMA MS. S D SAIKIA
14	Crl.Pet./1072/2023 WITH LCR 1 FILE(SCANNED COPY)	HABIBAR RAHMAN AND 6 ORS Versus THE STATE OF ASSAM AND ANR	MR. L R MAZUMDER MR. A ISLAM MR E HUSSAIN	MR. N N UPADHYAYA (R-2) MR. D K BAGCHI (R-2,) MR. B B KAKATI (R-2,) PP, ASSAM
15	Crl.Rev.P./481/2024	SRI BITUL DAS Versus THE STATE OF ASSAM AND ANR.	MR. P J SAIKIA	MR. S NEOG MS. S G BARUAH MR. B BORGOHAIN MR B SAIKIA
16	Crl.Pet./583/2024	NITYA CHAKMA Versus THE STATE OF ASSAM AND ANR	MS. D GHOSH MS N DEKA MS H BETALA MS A HUSSAIN MR. S. K. CHAKMA MR A.K. HAJONG MR. D K AGARWALA	MR. S J SARMAH (R-2) MR. G G GOGOI (R-2) PP, ASSAM

BAIL HEARING (BA)

17	Bail Appln./1729/2024 WITH CASE RECORD(SCANNED COPY), FIXED	JABIR AHMED @ JABIR UDDIN Versus THE STATE OF ASSAM AND ANR.	MR. SURAJIT DAS MR A W AMAN MR SARFRAZ NAWAZ MR S A BARBHUYAN	MR. A PHUKAN, AMICUS CURIAE PP, ASSAM
18	Bail Appln./3070/2024 FIXED	MABRUR AHMED CHOUDHURY Versus THE STATE OF ASSAM	MR. S C BISWAS MS A DAS MS A BORAH MS. J GHOSH	PP, ASSAM
19	Bail Appln./3550/2024 FIXED	JIABUR RAHMAN Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
20	Bail Appln./3551/2024 FIXED	MD FAIJUL ISLAM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
21	Bail Appln./3552/2024 FIXED	MD FOKORUDDIN ALI Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
22	Bail Appln./3553/2024 FIXED	RAJIB ISLAM Versus THE STATE OF ASSAM	MR S GOGOI MS G GOGOI MS A GOGOI	PP, ASSAM
23	Bail Appln./3637/2024 WITH CASE RECORD(SCANNED COPY), FIXED	AZAHAR ALI and 2 ORS. Versus THE STATE OF ASSAM	MR. A KADDUS	SPL PP WILDLIFE FOREST ASSAM
24	Bail Appln./3638/2024 FIXED	MUKTAR HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED U U KHAN MR A AHMED	PP, ASSAM
25	Bail Appln./3651/2024 FIXED	TAIJUDDIN ALI AND ANR. Versus CENTRAL BUREAU OF INVESTIGATION (CBI)	MR A HUSSAIN MOTIUR RAHMAN MD S ALI MR M RAHMAN	SC, CBI
26	Bail Appln./3670/2024 FIXED	RAFIKUL ISLAM Versus THE STATE OF ASSAM	MR S HOQUE	PP, ASSAM
27	Bail Appln./3738/2024 FIXED	MAFIZUR RAHMAN AND ANR Versus THE STATE OF ASSAM	MR. N J DUTTA MR N AHMED MR. M M ZAMAN M RAHMAN	PP, ASSAM

28	Bail Appln./3745/2024 FIXED	BHABNA BABU AND 2 ORS Versus THE STATE OF ASSAM	MR. SURAJIT DAS MR A W AMAN MS SURAYA RAHMAN MR SARFRAZ NAWAZ MD A RAHMAN SAMIM RAHMAN ISHANI SHOME	PP, ASSAM
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BAIL HEARING

29	AB/1661/2024 FIXED	NOOR MOHAMMAD @ NOOR MOHAMMAD ALI Versus THE STATE OF ASSAM AND ANR.	MR. S U AHMED MR A HAWARI	PP, ASSAM
30	AB/2499/2024 FIXED	RAKIBUL ALI Versus THE STATE OF ASSAM AND ANR.	MD B ISLAM MR. A A MONDAL MR A ALAM	PP, ASSAM
31	AB/2640/2024 FIXED	ROKIBUL HUSSAIN @ MD. ROKIBUL Versus THE STATE OF ASSAM AND ANR	MR. S MUNIR MD IMRAN	PP, ASSAM
32	AB/2946/2024 WITH OFFICE NOTE, FIXED	DIPAK CHAUHAN Versus THE STATE OF ASSAM	MR. R BORA MS R MEDHI	PP, ASSAM
33	AB/3037/2024 FIXED	GOLBAHAR SK Versus THE STATE OF ASSAM	MR. A Z AHMED MR. A KHALEK	PP, ASSAM
34	AB/3040/2024 FIXED	ABDUL MOTALEB @ MOTALEB ALI Versus THE STATE OF ASSAM AND ANR.	MR. A Z AHMED	PP, ASSAM
35	AB/3098/2024 WITH OFFICE NOTE, FIXED	MOKSEKUL HOQUE SARKAR @ MOKSEKUL ISLAM Versus THE STATE OF ASSAM AND ANR.	MR. M AHMED MD I H LASKAR	PP, ASSAM
36	AB/3196/2024 FIXED	MANISH KUMAR AGARWAL @ MANISH KUMAR AGARWALA Versus THE STATE OF ASSAM	MR. G AGARWAL	PP, ASSAM

ORDERS

37	Crl.Pet./331/2022 WITH LCR 1 FILE(SCANNED COPY)	BIJIT BORAH Versus THE STATE OF ASSAM AND ANR	MR. J SAIKIA MR. S BORTHAKUR MS. S KAKATI	PP, ASSAM
38	Crl.Pet./883/2022 WITH LCR 1 FILE(SCANNED COPY)	DEEPIYOTI DAS @ DIGANTA DAS Versus THE STATE OF ASSAM AND ANR	MR. B PHUKAN	PP, ASSAM
39	Crl.Pet./385/2023 WITH LCR 2 FILES	INAMUL HASAN Versus THE STATE OF ASSAM AND ANR	MR. P MAHANTA MR R K DUTTA MS. P SAHARIA	PP, ASSAM
40	Crl.Pet./414/2023 WITH LCR 1 FILE(SCANNED COPY)	KAJAL DEY Versus MAMPI MAJUMDAR AND ANR	MR. M ALI H R KHAN	PP, ASSAM
41	I.A.(Crl.)/1192/2023 WITH OFFICE NOTE, FIXED in CrI.A./12196/2023 WITH Crl.A./12196/2023 (Filing Number) WITH I.A.(Crl.)/12197/2023 (Filing Number)	MD. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E HAFIZUR RAHMAN Versus THE STATE OF ASSAM AND ANR. E	MR. T DEURI MR. D KONWAR MS A DAS MR. T DEURI MR. T DEURI	PP, ASSAM
42	Crl.Pet./297/2024	MANTOSH PAUL AND ANR Versus THE STATE OF ASSAM AND ANR	MR R P SHARMA MS. T SOM MS. U HAZARIKA	PP, ASSAM
43	Crl.Pet./406/2024 WITH LCR 1 FILE	MANARANJAN BRAHMA Versus THE STATE OF ASSAM AND ANR	MR P KATAKI MR J DAS	PP, ASSAM

44	I.A.(CrI.)/1084/2024 CRL.PET. 274/2024(D/O) in CrI.Pet./274/2024 WITH I.A.(CrI.)/1085/2024	KRISHNA KANTA BORUAH Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM	PP, ASSAM
45	I.A.(CrI.)/1236/2024 in CrI.A./11487/2024 WITH CrI.A./11487/2024 (Filing Number) WITH I.A.(CrI.)/11489/2024 (Filing Number)	KRISHNA KANTA BORUAH Versus THE STATE OF ASSAM AND ANR JOYDEEP GOALA Versus THE STATE OF ASSAM AND ANR JOYDEEP GOALA Versus THE STATE OF ASSAM AND ANR JOYDEEP GOALA Versus THE STATE OF ASSAM AND ANR	MR. J C GOGOI MR B ISLAM MR. K MIRA MR. H A TALUKDAR MR. K MIRA MR. K MIRA	PP, ASSAM PP, ASSAM

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LEAVE NOTE OF ADVOCATES FOR 16/12/2024

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BEFORE:

HONOURABLE MR. JUSTICE MRIDUL KUMAR KALITA

COURT NO: 21

[THIS BENCH WILL SIT AFTER RISING OF SPECIAL DIVISION BENCH, IF TIME PERMITS]

Sr.No.	Case Number	Main Parties	Petitioner Advocate	Respondent Advocate
BAIL HEARING (BA)				
1	Bail Appln./1421/2024 WITH CASE RECORD(SCANNED COPY), FIXED	MD. KHALILUR RAHMAN @ KHALILAR RAHMAN Versus THE STATE OF ASSAM	MR. Y S MANNAN MR. C K NATH MR. S MUNIR MS N DEKARAJA	PP, ASSAM
2	Bail Appln./3139/2024	MAKBUL HUSSAIN Versus THE STATE OF ASSAM	MR. A AHMED MR. M A CHOUDHURY U U KHAN MR A AHMED	PP, ASSAM
3	Bail Appln./3285/2024 WITH CASE RECORD(SCANNED COPY)	AHAD UDDIN Versus THE STATE OF ASSAM	MR H R CHOUDHURY S. TALUKDAR A S PRODHANI	PP, ASSAM
ORDERS				
4	Crl.Pet./1098/2024 (ASSIGNED), FIXED	SYONGKIRI RONGPHAR @ SYOUNGKIRI RONGPHAR Versus THE STATE OF ASSAM AND 2 ORS	MR. U K BARMAN MR H ALI MR D PEGU MR. R KONWAR MS A RONGHANGPI	PP, ASSAM

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10)	MS.SHOMA DASGUPTA	04-12-2024	To	20-01-2025
11)	MS SUPRIYA DASGUPTA	04-12-2024	To	31-01-2025
12)	MR. S SINHA	05-12-2024	To	20-12-2024
13)	MR. R HUSSAIN	06-12-2024	To	20-12-2024
14)	MR. R P SINGH	10-12-2024	To	17-12-2024

15)	MR J ISLAM	10-12-2024	To	24-12-2024
16)	MR I HASSAN	11-12-2024	To	20-12-2024
17)	MR B PRASAD	09-12-2024	To	20-12-2024
18)	MR. S P ROY	10-12-2024	To	20-12-2024
19)	MR. S K SAHARIAH	10-12-2024	To	20-12-2024
20)	MR B D DAS	13-12-2024	To	16-12-2024
21)	MR M Z AHMED	13-12-2024	To	17-12-2024
22)	MS. B DUTTA	13-12-2024	To	17-12-2024
23)	MR. A M DUTTA	13-12-2024	To	17-12-2024
24)	MR. T ISLAM	12-12-2024	To	31-01-2025
25)	MR B P BORAH	16-12-2024	To	16-12-2024